No.: 28/51/2014-Admn.1(LA)pt-Part(1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the July,2025

OFFICE ORDER No. 17/2025

Smt. Mamta Pandey, Superintendent (Legal), in addition to the duties presently assigned to her, will also look after the matters related to Judicial Section with immediate effect till further orders.

2. This issues with the approval of Competent Authority.

(V.S. Chauhan)
Under Secretary

- Ms. Mamta Pandey, Superintendent (Legal)
- All Group Heads
- 3. PS to Hon'ble MoS L&J(I/C) /PSO to Law Secretary
- 4. PSO/ Sr. PPS/ PPS to AS(AM)/JS&LAs/ CCA/ Sr. GA (MCP)/ JS (AKA)
- 5. In-Charge, Central Agency Section
- 6. In-Charges, Branch Secretariats, Kolkata, Mumbai, Chennai, Bengaluru
- All Officers & Sections in the Department of Legal Affairs
- SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.

No. A-15/1/2017-ADMIN-I Government of India Ministry of Law & Justice Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 4th July, 2025

OFFICE ORDER NO. 115/2025

The work related to Directives for the Efficient and Effective Management of Litigation by the Government of India is assigned to the Judicial Section. Further, the work related to the Directive will be looked after by Shri Ashutosh Mishra, AS and the following officers have been associated with the work:

- (i) Shri Dhruva Kumar Singh, CCA
- Shri Sher Singh Dagar, JS&LA (ii)
- Shri M. C. Prusty, Sr. GA (iii)
- Dr. R.J.R. Kasibhatla, JS&LA (iv)
- Shri Praveen Kumar Srivastava, JS&LA (v)
- Shri Sohan Kumar Sharma, JS&LA (vi)
- Shri Japan Babu, JS&LA (vii)
- (viii) Shri Mohd. Mugeem, JS&LA
- (ix) Shri Niraj Kumar, JS&LA
- 2. This issues with the approval of the Competent Authority.

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(V. S. Chauhan)

Under Secretary to the Govt. of India

- 1. All Group Heads
- 2. PS to Hon'ble MoSL&J(I/C) /PSO to Law Secretary
- PSO/ Sr. PPS/ PPS to AS (AM)/JS&LAs/ CCA/ Sr. GA (MCP)/ JS (AKA) 3.
- 4. In-Charge, Central Agency Section
- In-Charges, Branch Secretariats, Kolkata, Mumbai, Chennai, Bengaluru 5.
- 6. All Officers & Sections in the Department of Legal Affairs
- SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.

F. No. A-60011/179/2024-Admn.1 (LA) Government of India Ministry of Law and Justice Department of Legal Affairs ****

Shastri Bhawan, New Delhi Dated the 2nd July, 2025

OFFICE ORDER NO. 112/2025

Consequent upon the approval of the competent authority, the following arrangement of Link Officers is made with immediate effect and until further orders: -

S. No.	Name of the Officer	Name of the Link Officer
1	Shri Ashutosh Mishra, AS	Shri M.C. Prusty, Sr. GA
2	Shri M.C. Prusty, Sr. GA	Shri Ashutosh Mishra, AS
3	Shri D.K. Singh, CCA	Dr. R.J. R. Kasibhatla, JS&LA
4	Shri Ajay Kumar Arora, JS	Shri Japan Babu, JS&LA
5	Dr. R.J. R. Kasibhatla, JS&LA	Shri D.K. Singh, CCA
6	Shri Japan Babu, JS&LA	Shri Ajay Kumar Arora, JS
7	Mohd. Muqeem, JS&LA	Shri Niraj Kumar, JS&LA
8	Shri Niraj Kumar, JS&LA	Mohd. Muqeem, JS&LA

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(V.S. Chauhan) Under Secretary to the Govt. of India Tele No: 011-23383634

- 1. All Group Heads
- 2. PS to Hon'ble MoS L&J(I/C) /PSO to Law Secretary
- 3. PSO/ Sr. PPS/ PPS to AS(AM)/JS&LAs/ CCA/ Sr. GA (MCP)/ JS (AKA)
- 4. In-Charge, Central Agency Section
- 5. In-Charges, Branch Secretariats, Kolkata, Mumbai, Chennai, Bengaluru
- 6. All Officers & Sections in the Department of Legal Affairs
- 7. SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.

No. A-15/11/2017-ADMIN-I Government of India Ministry of Law & Justice Department of Legal Affairs ***

OFFICE ORDER NO. /2025

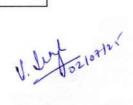
Shastri Bhawan, New Delhi Dated the 2nd July, 2025

In supersession of Office Order No. 73/2025 dated 23.04.2025 and with the approval of the Competent Authority, the following work allocation is made with immediate effect and until further orders: -

DISTRIBUTION OF WORK IN THE DEPARTMENT OF LEGAL AFFAIRS

1. ADVICE GROUPS

No.	Group Head: Shri Ashutosh M Officers in the Group	Ministries/ Departments	Other
			Assignments
	 Shri Neeraj Rawat, DLA Shri Lal Chand Dabaria, ALA Shri Satish Kumar Singh, ALA Shri Rakesh Kumar Khati, ALA (Additional charge for Advice Work) Shri Amit Kumar Mishra, ALA (Additional charge) Shri Kuldeep Singh, Superintendent (Legal) (Additional Charge) Shri Inderjeet Singh, Assistant (Legal) (Additional Charge) 	 Coal Commerce(Including DGFT) Culture Education Election Commission of India External Affairs Minority Affairs MSME Panchayati Raj Petroleum & Natural Gas Tourism Youth Affairs & Sports 	Admin-I Section Admin- IV Section Notary Cell
Group No.	8. Shri Naresh Kumar, Assistant (Legal), (Additional Charge) Group Head: Shri Sher Singh I Officers in the Group	Dagar, JS&LA Ministries/ Departments	Other
II	Shri Bhupesh Varma, DLA	Defence including APO	Assignments
	Group Head: M. C. Prusty, Sr.		
No.	Officers in the Group	Ministries/ Departments	Other Assignments
III	 Dr. K. M. Arya, DLA Shri B.S Sharma, Consultant (NTRO) Shri Manindra Choudhary, ALA Shri Akash Kumar, Assistant 	Welfare 3. Consumer Affairs 4. Cooperation	



6.	Shri Umesh Kumar Saini Assistant (Legal) (Additional Charge) Shri Vinay Barala, Assistant (Legal) (Additional Charge)	8. Ministries/ Departments and matters not otherwise	
oup G	roup Head: Dr. R. J. R. Kasil	ohatla, JS&LA	
о. О	officers in the Group	Ministries/ Departments	Other Assignments
7 1. 2. 3. 4. 5. 6. 7. 8.	DLA Ms. Jyoti Divya, DLA Smt Savita Rani Singal, DLA Shri Prateek Kumar Tiwari, ALA Shri Prem Kumar, Superintendent (Legal) (Additional Charge) Ms. M. Deepika Priyadarshini, Assistant (Legal) – Training & Social Media (Additional charge) Shri Raj Vardhan Singh, Assistant (Legal) (Additional Charge)	 C&AG Central Information Commission DoNER Jal Shakti Health & Family Welfare / Ayush Information and Broadcasting National Security Council Secretariat New & Renewable Energy NITI Aayog President Secretariat Space Social Justice & 	Pending work of erstwhile PMA Public Grievances Training Division Social Media
	roup Head: Shri Japan Babu,		
_	fficers in the Group	Ministries/ Departments	Other Assignments
2. 3. 4. 5. 6. 7.	(DoPT and SSC) Shri P.K. Gangwar, DLA (DP) Shri Surendra Kumar, DLA	 Heavy Industries Home Affairs (including NCB) Mines Personnel, PG & Pensions (including CBI) Port, Shipping & Waterways Road Transport & Highways SSC Statistics & Programme Implementation Steel Textiles UPSC 	1. Admin-II & Modernization Section 2. IT (LIMBS, NIC, and IEC)

Group	11. Shri Ukshi Nand Negi, Assistant (Legal) (Additional Charge) Group Head: Md. Muqeem, JS	1	
No.	Officers in the Group	Ministries/ Departments	Other Assignments
VI	 Shri B.S. Manjhi, Consultant Shri S. K. Tiwari, ALA (Additional charge in Group I for Advice Work) Shri Rakesh Kumar Khati, ALA (Additional charge in Group III for Advice Work) 	1. Railways	Litigation (HC)/ Litigation (CAT)/ Litigation (LC)
Group	Group Head: Shri Niraj Kuma	r, JS&LA	
No.	Officers in the Group	Ministries/ Departments	Other Assignments
VII	 Shri Hemant Kumar, DLA Shri Surendra Kumar, DLA [for "all conveyancing matters and issues involving interpretation of contracts" on additional charge basis] Ms. Champa Bisht, ALA (SFIO & IB) Shri S. K. Tiwari, ALA (Additional charge for Advice Work) Shri Jagat Prakash, ALA Shri Abhishek Srivastava, ALA (ED) Ms. Prerna, ALA (M/o Labour & Employment – Additional charge) Ms. Shweta Jaiswal, ALA Dr. D.V. Rao Consultant (Directorate of Estates and CPWD) Shri Ravi Kumar, Superintendent (Legal) (Additional Charge) Shri Sanjay Rohilla, Assistant (Legal) (Additional Charge) 	 CVC DPIIT Earth Sciences Enforcement Directorate Finance Lok Sabha Secretariat Parliamentary Affairs Power Prime Minister's Office Rajya Sabha Secretariat Science & Technology including Bio-technology Housing & Urban Affairs including Directorate of Estates Labour & Employment Rural Development Skill Development & Entrepreneurship Tribal Affairs Environment, Forest and 	 Vigilance Unit R&I and Facilitation Section Advice Sections

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2. OTHER GROUPS

Group No.	Group Head	Assignments		
I	Shri Dhruva Kumar Singh, CCA	 Cash Section Budget Division Co-ordination National Litigation Policy Implementation Cell (including matters related to Bar Council of India) Hindi Section Parliament 		
II	Shri Ajay Kumar Arora, Joint Secretary 1. Shri Avnit Singh Arora, Director 2. Shri Vinod Kumar, ALA 3. Ms. Avnika Jindal, Superintendent (Legal) 4. Shri Kapil Yadav, Assistant (Legal)	 Admin. III (LA) AMRCD AMRD Ease of Doing Business RTI BITs & FTAs 		

3. UNITS/SECTIONS

Section	Branch Officer		Officers/Controlling Officers/Other
Admin I(LA)	1.	Shri	Ashutosh Mishra, AS
	2.	Shri	Rajeev Kumar, DS
			V.S. Chauhan, US
	1.	Shri	Japan Babu, JS&LA
Admin II(LA) & Modernization	2.	Shri	Kuldeep Mendiratta, DS
	3.	Shri	Jyoti Swaroop Asthana, US
Admin III(LA)	1.	Shri	Ajay Kumar Arora, JS
			Avnit Singh Arora, Director
	3.	Smt	. Pratibha Ahuja, DS
	4.	Shri	Niranjan Nayak, US
Admin IV(LA)	1. 5	Shri	Ashutosh Mishra, AS
	2.	Shri	Kuldeep Mendiratta, DS
			Jyoti Swaroop Asthana, US
Vigilance Section	1. 5	Shri	Niraj Kumar, JS&LA
	2. 5	Shri	Rajeev Kumar, DS
	3.	Shri	V.S. Chauhan, US
Advice A, B and C Sections	1.	Shri	Niraj Kumar, JS&LA
	2. \$	Shri	Satish Kumar Singh, ALA
ADR Cell (including Arbitration and	1. 5	Shri	Ajay Kumar Arora, JS
Conciliation Act, 1996, IIAC, Mediation	2. 5	Shri	Avnit Singh Arora, Director
Act, 2023, Commercial Courts Act, 2015			Devanshu Kumar, US
and BITs & FTAs)			
Cash (LA) Section	1. 5	Shri	Dhruva Kumar Singh, CCA
9800 090	2. 5	Shri	Devanshu Kumar, US
Training Division	1. I	Dr.	RJR Kasibhatla, JS&LA
	2. 5	Shri	Kuldeep Mendiratta, DS

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	3.	Shri V.S. Chauhan, US
R&I Section & Facilitation Centre	1.	Shri Niraj Kumar, JS&LA
	2.	Shri Amit Kumar, US
Hindi Section	1.	Shri Dhruva Kumar Singh, CCA(Rajbhasha
		Adhikari)
	2.	Shri Sanjay Kumar, DD (OL)
Implementation Cell (including matters	1.	Shri Dhruva Kumar Singh, CCA
related to Bar Council of India)	2.	Shri T. S. Rangarajan, Consultant
	3.	Shri Amit Kumar, US
Parliamentary Matters, including Questions	1.	Shri Dhruva Kumar Singh, CCA
	2.	Smt Pratibha Ahuja, DS
	3.	Shri T. S. Rangarajan, Consultant
	4.	Shri Amit Kumar, US
Judicial Section	1.	Shri M. C. Prusty, Sr. GA
	2.	Dr. K. M. Arya, DLA
	3.	Shri Manindra Choudhary, ALA
AMRCD & AMRD Section	1.	Shri Ajay Kumar Arora, JS
inines a mines section	2.	Shri Avnit Singh Arora, Director
	3.	Shri Vinod Kumar, ALA
Library & Research Section	1.	Shri Ashutosh Mishra, AS
Library & Research Section	2.	Shri Avnit Singh Arora, Director
	3.	Shri Debjit Sarkar, Librarian
Coordination Section & Parliament Matters	_	Shri Dhruva Kumar Singh, CCA
	10.03	Smt Pratibha Ahuja, DS
(Including Coordination with Parliament	3.	Shri Amit Kumar, US
questions of DoLA)	1.	
Budget Section	15507	Shri Dhruva Kumar Singh, CCA
Tit i dio c	2.	Shri Amit Kumar, US
Litigation (HC) Section	1.	Md. Muqeem, JS & LA (I/C)
	2.	Shri Rakesh Kumar Khati, ALA
Litigation (CAT) Section	1.	Md. Muqeem, JS & LA (I/C)
	2.	Shri Rakesh Kumar Khati, ALA
Litigation (LC) Section	1.	Md. Muqeem, JS & LA (I/C)
	2.	Shri S.K. Tiwari, ALA
Notary Cell	Cour	t Cases
	1.Shri	MC Prusty, Sr.GA
		i Arpit Anant Mishra, DLA
		i BS Sharma, Consultant
	4. Shr	i Radhe Shyam Singh, US
		Naresh Kumar, Assistant(Legal)
		plaints/enquiries
P = 5		i Japan Babu, JS&LA
		i BS Sharma, Consultant
	100000000000000000000000000000000000000	i Radhe Shyam Singh, US
		i Inderjeet Singh, Assistant (Legal)
to the same of the same of		her work of Notary Cell
		i Ashutosh Mishra, AS
		i Rajeev Kumar, DS
		ari Arpit Anant Mishra, DLA (for signing
		newal/change of area/ duplicate CoP)
	Ht. onr	i Radhe Shyam Singh, US
		i Muneswara Rao Lakka, SO

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Public Grievances	1. Dr. R. J. R. Kasibhatla, JS & LA
	2. Smt. Pratibha Ahuja, DS
	3. Shri B. Paukhanthang, US
RTI Cell	1. Shri Ajay Kumar Arora, JS
	2. Ms. Jyoti Divya, DLA
IT (LIMBS, NIC and IEC)	1. Shri Japan Babu, JS&LA
	Ms. Haimanti Bhattacharya, Director
	3. Shri B. Paukhanthang, US
Social Media Cell	1. Dr. R. J. R. Kasibhatla, JS&LA
<u> </u>	2. Shri B. Paukhanthang, US
	3. Shri Ishant Gupta, SO
	 Ms. M. Deepika Priyadarshini, Assistant (Legal) (Additional charge)
Branch Secretariat - Bengaluru	1. Dr. R.S Shrinet, Addl. LA - In charge
	2. Shri B. Nanda Kumar, Consultant
Branch Secretariat – Chennai	1. Shri Praveen Srivastava, JS&LA - In charge
	2. Shri J. S. Dhanju, DLA
Branch Secretariat – Kolkata	1. Shri Sohan Kumar Sharma, JS&LA - In charge
	2. Dr. Subhro Jyoti Mukherjee, DLA
	3. Dr. Harinder Pal Singh, ALA
Branch Secretariat - Mumbai	1. Shri A.A. Ansari, Sr. GA — In charge
	2. Dr. Amit Tyagi, DLA
	3. Ms. B.R. Rane, ALA
	4. Shri K. Santosh Ramanna, ALA

- 2. The works related to BITs and FTAs have been assigned to ADR Cell, headed by JS (AKA) and the following officers have been allocated to the Group for the purpose:
 - 1. Shri Avnit Singh Arora, Director
 - 2. Shri J. P. Dubey, DLA
 - 3. Shri Neeraj Rawat, DLA
 - 4. Shri R. K. Choudhary, DLA
 - 5. Dr. K. M. Arya, DLA
 - 6. Shri P. K. Gangwar, DLA
 - 7. Shri Hemant Kumar, DLA
 - 8. Shri Surendra Kumar, DLA
 - 9. Shri Manindra Choudhary, ALA
 - 10. Shri Jagat Prakash, ALA
 - 11. Shri Abhishek Srivastava, ALA
- 3. Shri Umesh Kumar Saini, Assistant (Legal) will be the Protocol Officer in addition to the work allocated to them of this Department including office of Hon'ble Minister of State (1/C) for Law & Justice.
- 4. All Parliament Questions pertaining to different Cells/Divisions/Sections will be dealt by respective Group Heads.
- 5. All Group Heads, Unit Heads and Branch Secretariat Heads shall submit their monthly performance reports to the Law Secretary by 5th of every month on the following deliverables:
- E-Samiksha Updation;
- ii. Website Updation;
- iii. Review/weeding out and archiving of files;

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- iv. Capacity building of officers of the Group and utilization of IGOT services;
- v. Disposal of Parliamentary assurances;
- vi. Timely disposal of RTI;
- vii. Disposal of public grievances;
- viii. Submission of background papers of all important matters dealt;
- ix. Disposal of VIP/PMO references;
- x. Identification and disposal of obsolete office items and;
- xi. Preparation of activity details for compilation of Annual Report.

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(V. S. Chauhan) Under Secretary to the Govt. of India Tele No: 011-23383634

- 1. All Group Heads
- 2. PS to Hon'ble MoS L&J(I/C) /PSO to Law Secretary
- 3. PSO/ Sr. PPS/ PPS to AS(AM)/JS&LAs/ CCA/ Sr. GA (MCP)/ JS (AKA)
- 4. In-Charge, Central Agency Section
- 5. In-Charges, Branch Secretariats, Kolkata, Mumbai, Chennai, Bengaluru
- 6. Director, Law Commission of India
- 7. All Officers & Sections in the Department of Legal Affairs
- 8. SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.

No. 15/1/2017-Admn.1(LA)/E. 25974 Government of India Ministry of Law & Justice Department of Legal Affairs *****

4th floor, Shastri Bhawan, New Delhi Dated the 28th May, 2025

OFFICE ORDER 86 /2025

The following work allocation is made with immediate effect and until further order: -

	Name of the officer	Previous allocation	Present allocation
1.	Shri Surendra Kumar, DLA	by Shri Japan Babu, JS&LA	(i) Advice Group headed by Shri Japan Babu, JS&LA (ii) Advice Group headed by Shri Niraj Kumar, JS&LA for "all conveyancing matters and issues involving interpretation of contracts" on additional charge basis
2.	Shri B. S. Sharma Consultant	NTRO	NTRO and Notary Cell
3.	Shri Kapil Yadav Assistant (Legal)	ADR Cell and NLP	ADR Cell

2. In addition to the above, the work and channel of submission in respect of the works pertaining to Notary Cell of the Department of Legal Affairs are re-allocated as under:

SI. No.	Subject	Name of the Officer/ Officials
1.	Court Cases	Shri M.C. Prusty, Sr.GA
		Shri Arpit Anant Mishra, DLA
		Shri B.S. Sharma, Consultant
		Shri Radhe Shyam Singh, US
		Shri Naresh Kumar, Assistant (Legal)
2.	Complaints/enquiries	Shri Japan Babu, JS&LA
		Shri B.S. Sharma, Consultant
		Shri Radhe Shyam Singh, US
		Shri Inderjeet Singh, Assistant (Legal)
3.	All other work of Nota	ryShri Ashutosh Mishra, AS
	Cell	Shri Rajeev Kumar, DS
		Shri Arpit Anant Mishra, DLA (for signing renewal/ change of area/
		duplicate CoP)
-		Shri Radhe Shyam Singh, US
		Shri Muneswara Rao Lakka, SO



3. This issues with the approval of the competent authority in this Department.

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(V. S. Chauhan)

Under Secretary to the Government of India

To:-

- i. All Officers/Officials concerned.
- ii. PS to Hon'ble MoS L & J (I/C).
- iii. PSO to Law Secretary/ PSO/Sr. PPS/PPS to Addl. Secretary (SMA), Addl. Secretary (AM)/JS&LAs/ CCA/ Sr. GA (MCP)/ JS (AKA).
- iv. In-Charge, Central Agency Section.
- v. In-Charges, Branch Secretariats, Kolkata, Mumbai, Chennai, Bengaluru.
- vi. All Officers & Sections in the Department of Legal Affairs.
- vii. NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs.
- viii. Office order Folder/e-office portal.

No. A-15/11/2017-ADMIN-I Government of India Ministry of Law & Justice Department of Legal Affairs

> Shastri Bhawan, New Delhi Dated the 23rd April, 2025

OFFICE ORDER NO. 73/2025

In supersession of Office Order No. 72/2025 dated 22.04.2025 and with the approval of the Competent Authority, the following work allocation is made with immediate effect and until further orders: -

DISTRIBUTION OF WORK IN THE DEPARTMENT OF LEGAL AFFAIRS

1. ADVICE GROUPS

Group	Group Head: Smt. Sunita M			
No.	Officers in the Group	Ministries/ Departments	Other Assignments	
I	 Shri Hemant Kumar, DLA Smt Savita Singal, DLA Ms. Champa Bisht, ALA (SFIO & IB) Shri Abhishek Srivastava, ALA (ED) Shri S. K. Tiwari, ALA (Additional charge for Advice Work) Ms. Madhulika Upadhyay, Jr. CGA (Additional Charge) Shri Ukshi Nand Negi, Assistant (Legal) (Additional Charge) Shri Naresh Kumar, Assistant (Legal), (Additional Charge) Shri Naresh Kumar, Assistant (Legal), (Additional Charge) Shri Kaushlendra Kumar, 	 Corporate Affairs CVC Enforcement Directorate Election Commission of India External Affairs New & Renewable Energy Petroleum & Natural Gas Power Telecommunication including Department of Post Information and Broadcasting Health & Family Welfare / Ayush Social Justice & Empowerment Women & Child Development 	1. Admn-I (LA) Section 2. Vigilance Section	
C	Legal Consultant	- L TC C I A		
Group No.	Group Head: Dr.Padmini Si Officers in the Group	Ministries/ Departments	Other Assignments	
II	Director of Prosecution, CBI			
Group	Group Head: Shri Ashutosh	Mishra, JS&LA		
No.	Officers in the Group	Ministries/ Departments	Other Assignments	
Ш	1. Shri Neeraj Rawat, DLA 2. Shri Lal Chand Dabaria, ALA 3. Shri Satish Kumar Singh, ALA 4. Shri Rakesh Kumar Khati, ALA (Additional charge for Advice Work) 5. Shri Amit Kumar Mishra, ALA (Additional charge)	 Coal Commerce (Including DGFT) Culture Education Mines Minority Affairs MSME Panchayati Raj Tourism Youth Affairs & Sports 	Admin. IV Section Notary Cell Training Division Social Media Cel	

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Group No.	6. Shri Kuldeep Singh, Superintendent (Legal) (Additional Charge) 7. Ms. M. Deepika Priyadarshini, Assistant (Legal) – Training & Social Media (Additional charge) 8. Shri Inderjeet Singh, Assistant (Legal) (Additional Charge) Group Head: Shri Sher Sing Officers in the Group	Ministries/ Departments	Other Assignments
IV	1. Shri Bhupesh Varma, DLA	Defence including APO	
Group	Group Head: M. C. Prusty,	Sr. GA	
No.	Officers in the Group	Ministries/ Departments	Other
v	Dr. K. M. Arya, DLA Shri B.S Sharma, Consultant (NTRO) Shri Manindra Choudhary, ALA	 NTRO Agriculture & Farmers Welfare Consumer Affairs Cooperation Fisheries, Animal Husbandry 	1. Judicial Section
	4. Shri Akash Kumar, Assistant (Legal) (Additional Charge) 5. Shri Umesh Kumar Saini, Assistant (Legal) (Additional Charge) 6. Shri Vinay Barala, Assistant (Legal) (Additional Charge)	and Dairying 6. Food Processing Industry 7. Food & Public Distribution 8. Ministries/ Departments and matters not otherwise specified	
Group	Group Head: Dr. R. J. R. Ka		Towns and the second
No.	Officers in the Group	Ministries/ Departments	Other Assignments
VI	Shri Arpit Anant Mishra, DLA Shri Jagat Prakash, ALA	Civil Aviation C&AG Central Information	Pending work of erstwhile PMA
	3. Shri Prem Kumar, Superintendent (Legal) (Additional Charge) 4. Shri Raj Vardhan Singh, Assistant (Legal) (Additional Charge) 5. Shri Khushvinder Sharma, Legal Consultant	Commission 4. DoNER 5. DPIIT 6. Finance 7. Jal Shakti 8. National Security Council Secretariat 9. NITI Aayog 10. President Secretariat 11. Space	2. Public Grievances
Group	Group Head: Shri Japan Ba	bu, JS&LA	
No.	Officers in the Group	Ministries/ Departments	Other Assignments
VII	 Ms. Haimanti Bhattacharya, Director Shri J. P. Dubey, DLA (MHA and NCB) Shri R. K. Choudhary, 	 Law & Justice MeiTY Chemicals & Fertilizers Heavy Industries Home Affairs (including NCB) Personnel, PG & Pensions 	IT (LIMBS, NIC, and IEC)

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-	5. Shri Surendra Kumar,	9. SSC	
	DLA	Statistics & Programme	
	6. Shri N.K.	Implementation	
		11. Steel	
	Tripathi, ALA		
	(Additional charge)	12. Textiles	
	7. Ms. Mamta Pandey,	13. UPSC	4 4 4
	Superintendent		
	(Legal) (Additional		
- 1	Charge)		4.5
	8. Ms. Aarti Pandey,		
	Newstern Completely State of the continues of the state o		
	Assistant (Legal)		
F 1	(Additional Charge)		
	9. Shri Prateek Pandya,		
	Assistant (Legal)		
	(Additional Charge)		
Group	Group Head: Md. Muqeem,		
No.	Officers in the Group	Ministries/ Departments	Other
VIII	1. Shri B.S. Manjhi,	1. Railways	Assignments 1. Litigation
V 111	Consultant	1. Ranways	(HC)/ Litigation
			(CAT)/ Litigation
	2. Shri S. K. Tiwari, ALA		
	(Additional charge in		(LC)
	Group I for Advice		
	Work)		h. P
	3. Shri Rakesh Kumar	4	
	Khati, ALA		
	(Additional charge in		
	Group III for Advice		
	Work)		
Group	Group Head: Shri Niraj Kun		
	/	nar, JS&LA Ministries/ Departments	Other
	Group Head: Shri Niraj Kun		Assignments
No.	Group Head: Shri Niraj Kun Officers in the Group		Assignments
No.	Group Head: Shri Niraj Kun	Ministries/ Departments	Assignments 1. R&I and
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar	Ministries/ Departments 1. Atomic Energy 2. Cabinet Secretariat	Assignments 1. R&I and Facilitation Section
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA	Ministries/ Departments 1. Atomic Energy 2. Cabinet Secretariat 3. Earth Sciences	Assignments 1. R&I and Facilitation Section 2. Advice
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA 3. Ms. Prerna, ALA (M/o	Ministries/ Departments 1. Atomic Energy 2. Cabinet Secretariat 3. Earth Sciences 4. Lok Sabha Secretariat	Assignments 1. R&I and Facilitation Section
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA 3. Ms. Prerna, ALA (M/o Labour & Employment –	Ministries/ Departments 1. Atomic Energy 2. Cabinet Secretariat 3. Earth Sciences 4. Lok Sabha Secretariat 5. Parliamentary Affairs	Assignments 1. R&I and Facilitation Section 2. Advice
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA 3. Ms. Prerna, ALA (M/o Labour & Employment – Additional charge)	Ministries/ Departments 1. Atomic Energy 2. Cabinet Secretariat 3. Earth Sciences 4. Lok Sabha Secretariat 5. Parliamentary Affairs 6. Prime Minister's Office	Assignments 1. R&I and Facilitation Section 2. Advice
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA 3. Ms. Prerna, ALA (M/o Labour & Employment – Additional charge) 4. Ms. Shweta Jaiswal, ALA	Ministries/ Departments 1. Atomic Energy 2. Cabinet Secretariat 3. Earth Sciences 4. Lok Sabha Secretariat 5. Parliamentary Affairs 6. Prime Minister's Office 7. Rajya Sabha Secretariat	Assignments 1. R&I and Facilitation Section 2. Advice
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA 3. Ms. Prerna, ALA (M/o Labour & Employment – Additional charge) 4. Ms. Shweta Jaiswal, ALA 5. Dr. D.V. Rao Consultant	Ministries/ Departments 1. Atomic Energy 2. Cabinet Secretariat 3. Earth Sciences 4. Lok Sabha Secretariat 5. Parliamentary Affairs 6. Prime Minister's Office 7. Rajya Sabha Secretariat 8. Science & Technology including	Assignments 1. R&I and Facilitation Section 2. Advice
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA 3. Ms. Prerna, ALA (M/o Labour & Employment – Additional charge) 4. Ms. Shweta Jaiswal, ALA 5. Dr. D.V. Rao Consultant (Directorate of Estates	Ministries/ Departments 1. Atomic Energy 2. Cabinet Secretariat 3. Earth Sciences 4. Lok Sabha Secretariat 5. Parliamentary Affairs 6. Prime Minister's Office 7. Rajya Sabha Secretariat 8. Science & Technology including Bio-technology	Assignments 1. R&I and Facilitation Section 2. Advice
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA 3. Ms. Prerna, ALA (M/o Labour & Employment – Additional charge) 4. Ms. Shweta Jaiswal, ALA 5. Dr. D.V. Rao Consultant (Directorate of Estates and CPWD)	Ministries/ Departments 1. Atomic Energy 2. Cabinet Secretariat 3. Earth Sciences 4. Lok Sabha Secretariat 5. Parliamentary Affairs 6. Prime Minister's Office 7. Rajya Sabha Secretariat 8. Science & Technology including Bio-technology 9. Housing & Urban Affairs including	Assignments 1. R&I and Facilitation Section 2. Advice
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA 3. Ms. Prerna, ALA (M/o Labour & Employment – Additional charge) 4. Ms. Shweta Jaiswal, ALA 5. Dr. D.V. Rao Consultant (Directorate of Estates and CPWD) 6. Shri Ravi Kumar,	 Ministries/ Departments Atomic Energy Cabinet Secretariat Earth Sciences Lok Sabha Secretariat Parliamentary Affairs Prime Minister's Office Rajya Sabha Secretariat Science & Technology including Bio-technology Housing & Urban Affairs including Directorate of Estates 	Assignments 1. R&I and Facilitation Section 2. Advice
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA 3. Ms. Prerna, ALA (M/o Labour & Employment – Additional charge) 4. Ms. Shweta Jaiswal, ALA 5. Dr. D.V. Rao Consultant (Directorate of Estates and CPWD)	Ministries/ Departments 1. Atomic Energy 2. Cabinet Secretariat 3. Earth Sciences 4. Lok Sabha Secretariat 5. Parliamentary Affairs 6. Prime Minister's Office 7. Rajya Sabha Secretariat 8. Science & Technology including Bio-technology 9. Housing & Urban Affairs including Directorate of Estates 10. Labour & Employment	1. R&I and Facilitation Section 2. Advice
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA 3. Ms. Prerna, ALA (M/o Labour & Employment – Additional charge) 4. Ms. Shweta Jaiswal, ALA 5. Dr. D.V. Rao Consultant (Directorate of Estates and CPWD) 6. Shri Ravi Kumar,	 Ministries/ Departments Atomic Energy Cabinet Secretariat Earth Sciences Lok Sabha Secretariat Parliamentary Affairs Prime Minister's Office Rajya Sabha Secretariat Science & Technology including Bio-technology Housing & Urban Affairs including Directorate of Estates 	Assignments 1. R&I and Facilitation Section 2. Advice
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA 3. Ms. Prerna, ALA (M/o Labour & Employment – Additional charge) 4. Ms. Shweta Jaiswal, ALA 5. Dr. D.V. Rao Consultant (Directorate of Estates and CPWD) 6. Shri Ravi Kumar, Superintendent (Legal) (Additional Charge)	Ministries/ Departments 1. Atomic Energy 2. Cabinet Secretariat 3. Earth Sciences 4. Lok Sabha Secretariat 5. Parliamentary Affairs 6. Prime Minister's Office 7. Rajya Sabha Secretariat 8. Science & Technology including Bio-technology 9. Housing & Urban Affairs including Directorate of Estates 10. Labour & Employment 11. Rural Development	Assignments 1. R&I and Facilitation Section 2. Advice
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA 3. Ms. Prerna, ALA (M/o Labour & Employment – Additional charge) 4. Ms. Shweta Jaiswal, ALA 5. Dr. D.V. Rao Consultant (Directorate of Estates and CPWD) 6. Shri Ravi Kumar, Superintendent (Legal) (Additional Charge) 7. Shri Sanjay Rohilla,	Ministries/ Departments 1. Atomic Energy 2. Cabinet Secretariat 3. Earth Sciences 4. Lok Sabha Secretariat 5. Parliamentary Affairs 6. Prime Minister's Office 7. Rajya Sabha Secretariat 8. Science & Technology including Bio-technology 9. Housing & Urban Affairs including Directorate of Estates 10. Labour & Employment 11. Rural Development 12. Skill Development &	Assignments 1. R&I and Facilitation Section 2. Advice
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA 3. Ms. Prerna, ALA (M/o Labour & Employment – Additional charge) 4. Ms. Shweta Jaiswal, ALA 5. Dr. D.V. Rao Consultant (Directorate of Estates and CPWD) 6. Shri Ravi Kumar, Superintendent (Legal) (Additional Charge) 7. Shri Sanjay Rohilla, Assistant (Legal)	Ministries/ Departments 1. Atomic Energy 2. Cabinet Secretariat 3. Earth Sciences 4. Lok Sabha Secretariat 5. Parliamentary Affairs 6. Prime Minister's Office 7. Rajya Sabha Secretariat 8. Science & Technology including Bio-technology 9. Housing & Urban Affairs including Directorate of Estates 10. Labour & Employment 11. Rural Development 12. Skill Development 25. Entrepreneurship	Assignments 1. R&I and Facilitation Section 2. Advice
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA 3. Ms. Prerna, ALA (M/o Labour & Employment – Additional charge) 4. Ms. Shweta Jaiswal, ALA 5. Dr. D.V. Rao Consultant (Directorate of Estates and CPWD) 6. Shri Ravi Kumar, Superintendent (Legal) (Additional Charge) 7. Shri Sanjay Rohilla,	1. Atomic Energy 2. Cabinet Secretariat 3. Earth Sciences 4. Lok Sabha Secretariat 5. Parliamentary Affairs 6. Prime Minister's Office 7. Rajya Sabha Secretariat 8. Science & Technology including Bio-technology 9. Housing & Urban Affairs including Directorate of Estates 10. Labour & Employment 11. Rural Development 12. Skill Development 13. Tribal Affairs	Assignments 1. R&I and Facilitation Section 2. Advice
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA 3. Ms. Prerna, ALA (M/o Labour & Employment – Additional charge) 4. Ms. Shweta Jaiswal, ALA 5. Dr. D.V. Rao Consultant (Directorate of Estates and CPWD) 6. Shri Ravi Kumar, Superintendent (Legal) (Additional Charge) 7. Shri Sanjay Rohilla, Assistant (Legal)	1. Atomic Energy 2. Cabinet Secretariat 3. Earth Sciences 4. Lok Sabha Secretariat 5. Parliamentary Affairs 6. Prime Minister's Office 7. Rajya Sabha Secretariat 8. Science & Technology including Bio-technology 9. Housing & Urban Affairs including Directorate of Estates 10. Labour & Employment 11. Rural Development 12. Skill Development 12. Skill Development 13. Tribal Affairs 14. Environment, Forest and Climate	Assignments 1. R&I and Facilitation Section 2. Advice
Group No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA 3. Ms. Prerna, ALA (M/o Labour & Employment – Additional charge) 4. Ms. Shweta Jaiswal, ALA 5. Dr. D.V. Rao Consultant (Directorate of Estates and CPWD) 6. Shri Ravi Kumar, Superintendent (Legal) (Additional Charge) 7. Shri Sanjay Rohilla, Assistant (Legal)	1. Atomic Energy 2. Cabinet Secretariat 3. Earth Sciences 4. Lok Sabha Secretariat 5. Parliamentary Affairs 6. Prime Minister's Office 7. Rajya Sabha Secretariat 8. Science & Technology including Bio-technology 9. Housing & Urban Affairs including Directorate of Estates 10. Labour & Employment 11. Rural Development 12. Skill Development 12. Skill Development 13. Tribal Affairs 14. Environment, Forest and Climate Change	Assignments 1. R&I and Facilitation Section 2. Advice
No.	Group Head: Shri Niraj Kun Officers in the Group 1. Ms. Jyoti Divya, DLA 2. Shri Prateek Kumar Tiwari, ALA 3. Ms. Prerna, ALA (M/o Labour & Employment – Additional charge) 4. Ms. Shweta Jaiswal, ALA 5. Dr. D.V. Rao Consultant (Directorate of Estates and CPWD) 6. Shri Ravi Kumar, Superintendent (Legal) (Additional Charge) 7. Shri Sanjay Rohilla, Assistant (Legal)	1. Atomic Energy 2. Cabinet Secretariat 3. Earth Sciences 4. Lok Sabha Secretariat 5. Parliamentary Affairs 6. Prime Minister's Office 7. Rajya Sabha Secretariat 8. Science & Technology including Bio-technology 9. Housing & Urban Affairs including Directorate of Estates 10. Labour & Employment 11. Rural Development 12. Skill Development 12. Skill Development 13. Tribal Affairs 14. Environment, Forest and Climate	Assignments 1. R&I and Facilitation Section 2. Advice

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2. OTHER GROUPS

Group No.	Group Head	Assignments
I	Shri Dhruva Kumar Singh, CCA	 Admn. II (LA) & Modernization Section Cash Section Budget Division Co-ordination National Litigation Policy Implementation Cell (including matters related to Bar Council of India) Hindi Section Parliament
II	Shri Ajay Kumar Arora, Joint Secretary 1. Shri Avnit Singh Arora, Director	 ADR Cell Admin. III (LA) AMRCD AMRD Ease of Doing Business RTI
	Shri Vinod Kumar, ALA Ms. Avnika Jindal, Assistant (Legal) (Additional Charge) Shri Kapil Yadav, Assistant (Legal)	

3. UNITS/SECTIONS

Section	Branch Officers/Controlling Officers/Other Officer		
Admin I(LA)	 Smt. Sunita Moorti Anand, AS Shri Rajeev Kumar, DS Shri V.S. Chauhan, US 		
Admin II(LA) & Modernization	 Shri Dhruva Kumar Singh, CCA Shri Kuldeep Mendiratta, Deputy Secretary Shri Jyoti Swaroop Asthana, US 		
Admin III(LA)	 Shri Ajay Kumar Arora, JS Shri Avnit Singh Arora, Director Smt. Pratibha Ahuja, DS Shri Niranjan Nayak, US 		
Admin IV(LA)	 Shri Ashutosh Mishra, JS&LA Shri Kuldeep Mendiratta, DS Shri Jyoti Swaroop Asthana, US 		
Vigilance Section	 Smt. Sunita Moorti Anand, AS Shri Rajeev Kumar, DS Shri V.S. Chauhan, US 		
Advice A, B and C Sections	 Shri Niraj Kumar, JS&LA Shri Satish Kumar Singh, ALA 		
ADR Cell (including Arbitration and Conciliation Act, 1996, IIAC, Mediation Act, 2023 and Commercial Courts Act, 2015)	 Shri Ajay Kumar Arora, JS Shri Avnit Singh Arora, Director Shri Devanshu Kumar, US 		
Cash (LA) Section	 Shri Dhruva Kumar Singh, CCA Shri Devanshu Kumar, US 		
Training Division	 Shri Ashutosh Mishra, JS&LA Shri Kuldeep Mendiratta, DS Shri V.S. Chauhan, US 		

V. Cut 23/04/15

R&I Section & Facilitation Centre	1. 2.	Shri Amit Kumar, JS&LA
TT: - 1: C1:	1.	Shri Amit Kumar, US
Hindi Section		Shri Dhruva Kumar Singh, CCA (Rajbhasha Adhikari)
	2.	Shri Sanjay Kumar, DD (OL)
Implementation Cell (including	1. 2.	Shri Dhruva Kumar Singh, CCA
matters related to Bar Council of		Shri T. S. Rangarajan, Consultant
India)	3.	Shri Amit Kumar, US
Parliamentary Matters, including	1.	Smt Pratibha Ahuja, DS
Questions	2.	Shri T. S. Rangarajan, Consultant
	3.	Shri Amit Kumar, US
Judicial Section	1.	Shri M. C. Prusty, Sr. GA
	2.	Dr. K. M. Arya, DLA
	3.	Shri Manindra Choudhary, ALA
AMRCD & AMRD Section	1.	Shri Ajay Kumar Arora, JS
MANAGE & MANAGE Section	2.	Shri Avnit Singh Arora, Director
	3.	Shri Vinod Kumar, ALA
I ihuam & Dagarah Castian		Smt. Sunita Moorti Anand, AS
Library & Research Section	1.	그리아의 하는 이 아니라 아이를 하는데
	2.	Shri Avnit Singh Arora, Director
	3.	Shri Debjit Sarkar, Librarian
Coordination Section & Parliament	1.	Shri Dhruva Kumar Singh, CCA
Matters (Including Coordination with	2.	Smt Pratibha Ahuja, DS
Parliament questions of DoLA)	3.	Shri Amit Kumar, US
Budget Section	1.	Shri Dhruva Kumar Singh, CCA
	2.	Shri Amit Kumar, US
Litigation (HC) Section	1.	Md. Mugeem, JS & LA (I/C)
Zinganon (i.e.) seemen	2.	Shri Rakesh Kumar Khati, ALA
Litigation (CAT) Section	1.	Md. Muqeem, JS & LA (I/C)
Elligation (CAT) Section	2.	Shri Rakesh Kumar Khati, ALA
Litigation (LC) Section	1.	
Litigation (LC) Section	50000	Md. Muqeem, JS & LA (I/C)
	2.	Shri S.K. Tiwari, ALA
Notary Cell	1.	Shri Ashutosh Mishra, JS&LA
	2.	Shri Rajeev Kumar, DS
	3.	Shri Arpit Anant Mishra, DLA (Addl. Charge)
	4.	Shri Radhe Shyam Singh, US
Public Grievances	1.	Shri R. J. R. Kasibhatla, JS & LA
	2.	Smt. Pratibha Ahuja, DS
	3.	Shri B. Paukhanthang, US
RTI Cell	1.	Shri Ajay Kumar Arora, JS
Att Con	2.	Ms. Jyoti Divya, DLA
IT (LIMBS, NIC and IEC)	1.	Shri Japan Babu, JS&LA
II (Elivibs, Nie and IEC)	2.	Ms. Haimanti Bhattacharya, Director
	3.	
0 1114 11 0 11		Shri B. Paukhanthang, US
Social Media Cell	1.	Shri Ashutosh Mishra, JS&LA
	2.	Shri B. Paukhanthang, US
	3.	Shri Ishant Gupta, SO
	4.	Ms. M. Deepika Priyadarshini, Assistant (Legal
		(Additional charge)
Branch Secretariat - Bengaluru	1.	Shri R.S Shrinet, Addl. LA - In charge
	2.	Shri B. Nanda Kumar, (retd. DLA), Consultant
Branch Secretariat - Chennai	1.	Shri Praveen Srivastava, JS&LA - In charge
	2.	Shri J. S. Dhanju, DLA
Branch Secretariat – Kolkata	1.	Shri Sohan Kumar Sharma, JS&LA - In charge
Branch Secretariat – Rolkata	200	
	2.	Dr. Subhro Jyoti Mukherjee, DLA
D 10	3.	Dr. Harinder Pal Singh, ALA
Branch Secretariat - Mumbai	1.	Shri A.A. Ansari, Sr. GA — In charge
	2.	Dr. Amit Tyagi, DLA
	3.	Shri B.R. Rane, ALA
	4.	Shri K. Santosh Ramanna, ALA

- 2. Shri Umesh Kumar Saini, Assistant (Legal) will be the Protocol Officer in addition to the work allocated to them of this Department including office of Hon'ble Minister of State (1/C) for Law & Justice.
- All Parliament Questions pertaining to different Cells/Divisions/Sections will be dealt by respective Group Heads.
- 4. All Group Heads, Unit Heads and Branch Secretariat Heads shall submit their monthly performance reports to the Law Secretary by 5th of every month on the following deliverables:
 - i. E-Samiksha Updation;
 - ii. Website Updation;
 - iii. Review/weeding out and archiving of files;
 - iv. Capacity building of officers of the Group and utilization of IGOT services;
 - Disposal of Parliamentary assurances;
 - vi. Timely disposal of RTI;
 - vii. Disposal of public grievances;
 - viii. Submission of background papers of all important matters dealt;
 - ix. Disposal of VIP/PMO references;
 - x. Identification and disposal of obsolete office items and;
 - xi. Preparation of activity details for compilation of Annual Report.

(V. S. Chauhan)

Under Secretary to the Govt. of India Tele No: 011-23383634

- 1. All Group Heads
- 2. PS to Hon'ble MoS (I/C) L&J/PSO to Law Secretary
- 3. PSO/ Sr. PPS/ PPS to Addl. Secretary (SMA)/JS&LAs/ CCA/ Sr. GA (MCP)/ JS (AKA)
- 4. In-Charge, Central Agency Section
- 5. In-Charges, Branch Secretariats, Kolkata, Mumbai, Chennai, Bengaluru
- 6. All Officers & Sections in the Department of Legal Affairs
- 7. SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.

No. 15/1/2017-Admn.I(LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 15th April, 2025

OFFICE ORDER No.65/2025

Consequent upon approval of the Competent Authority, the following work allocation is made with immediate effect and until further orders: -

SI. No.	Name of the Officer	Previous Allocation	Proposed Allocation	Remarks
	Shri Japan Babu, Addl. LA	Delhi Police, NCB	Main Secretariat	-
2.	Shri Sohan Kumar Sharma, Addl. LA	ED	Main Secretariat	
	Shri D. V. Rao, Consultant	Estates	Directorate of Estates and CPWD	-
	Shri J. P. Dubey, DLA			In addition to his existing charge
7 2	Shri P. K. Gangwar, DLA	CPWD		Vice Shri Japan Babu, Addl. LA
		Main Secretariat	ED	Vice Shri Sohan Kumar Sharma

(Rajeev Kumar) Deputy Secretary to the Govt. of India

- 1. The Officers concerned;
- 2. The Director, Enforcement Directorate/ Commissioner, Delhi Police
- 3. PS to Hon'ble MoS (I/C) L&J / PSO to Law Secretary/PSO to AS(SMA)/Sr. PPS/PPS to JS&LAs & CCA/PSO to JS(AKA)/PPS to Sr. GA (MCP);
- 4. In-charge, Branch Secretariats (Bengaluru/Kolkata/Chennai/Mumbai), Incharge, Central Agency Section/ Lit. (HC)/ Lit. (LC) /Admn.II/ Admn.IV Sections.
- 5. All the sections in DLA/ Branch Secretariats.

No. A-15/11/2017-Admin-I(LA) Government of India Ministry of Law & Justice Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 11th April, 2025

OFFICE ORDER NO. 63/2025

With the approval of the Competent Authority, the following work allocation is made with immediate effect and until further orders: -

SI. No.	Name of the Officer	Previous Allocation	Present Allocation
1.	Dr. Amit Tyagi, Deputy Legal Adviser	Main Secretariat, New Delhi	Branch Secretariat, Mumbai
2.	Dr. Harinder Pal Singh, Assistant Legal Adviser		Branch Secretariat, Kolkata

2. Dr. Amit Tyagi, Deputy Legal Adviser and Dr. Harinder Pal Singh, Assistant Legal Adviser, are relieved with immediate effect. They will be eligible for TA and joining time as per extant rules.

(Rajeev Kumar)
Deputy Secretary to the Govt. of India

- 1. Dr. Amit Tyagi, Deputy Legal Adviser;
- 2. Dr. Harinder Pal Singh, Assistant Legal Adviser;
- 3. The In-Charge, Branch Secretariat, Kolkata & Mumbai
- 4. PS to Hon'ble MoS (I/C) L&J/ PSO to LS/PSO to AS(SMA)/PSOs or Sr. PPS to JS & LAs/PSO to CCA/ PSO to Sr. GA;
- 5. Central Agency Section/ Litigation (HC & CAT) /Litigation (LC) /Branch Secretariats;
- 6. All Sections in the Department of Legal Affairs (through email);
- 7. Hindi Section for providing Hindi version of the above order to NIC Cell for uploading on the website of this Department;
- 8. NIC Cell with request to upload the above order on the website of this Department;
- 9. E-office portal and Office order folder.
- 10. Personal file of the concerned officers

No. 15/1/2017 – Admn.1(LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 11th April, 2025

Office Order No. 62/2025

With the approval of the Competent Authority, the following arrangement of Link Officer is made with immediate effect and until further orders: -

S. No.	Name of the Officer	Name of the Link Officer	
1.	Shri Ashutosh Mishra, JS&LA	Shri M. C. Prusty, Sr. GA	

(V.S. Chauhan) Under Secretary

To,

- 1. Officers concerned;
- 2. PS to Hon'ble MoS (I/C)/ PSO to LS/PSO to AS(SMA)/PSOs or Sr. PPS to JS & LAs/PSO to CCA/ PSO to Sr. GA;
- 3. Central Agency Section/Litigation (HC & CAT)/Litigation (LC)/Branch Secretariats;
- 4. All Sections in the Department of Legal Affairs (through email);
- 5. Hindi Section for providing Hindi version of the above order to NIC Cell for uploading on the website of this Department;
- 6. NIC Cell with request to upload the above order on the website of this Department;
- 7. E-office portal and Office order folder.

No. 15/1/2017-Admn.I(LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 3rd April, 2025

OFFICE ORDER No. 55/2025

Consequent upon approval of the Competent Authority, in continuation of Office Order No. 186/2024 dated 03.09.2024 and Office Order No. 25/2025 dated 12.02.2025, the following work allocation is made with immediate effect and until further orders: -

SI. No.	Name of Office	cer	Present Alloca	ition	New Allocation
(i)	Shri Sher Dagar, Joint S & Legal Advis	Secretary	Group Head Group IV, Facilitation Cen	R&I &	Group Head of Advice Group for Ministry of Defence* Ministries/ Departments under the Group
					Defence including APO
					Officer in the Group
					Shri Bhupesh Verma, DLA
(ii)	Shri Srivastava, Legal Adviser	Praveen Addl.	Group Head Group VI	of Advice	Group Head: AS (Smt. Sunita Moorti Anand) Sub-Group Head: Shri Praveer Srivastava, Addl. Legal Adviser**
					Ministries/ Departments under the Sub-Group 1. Atomic Energy 2. Cabinet Secretariat 3. Earth Sciences 4. Lok Sabha Secretariat 5. Parliamentary Affairs 6. Prime Minister's Office 7. Rajya Sabha Secretariat 8. Science & Technology including Bio-technology 9. Housing & Urban Affairs including Directorate of Estates 10. Labour & Employment
			7)		 11. Rural Development 12. Skill Development & Entrepreneurship 13. Tribal Affairs



			Officers in the Sub-Group
			 Shri Amit Tyagi, DLA Shri P.K. Gangwar, DLA (CPWD) Ms. Jyoti Divya, DLA Ms. Prerna, ALA Ms. Shweta Jaiswal, ALA Dr. D.V. Rao Consultant (Directorate of Estates) Other Assignments R&I and Facilitation Section
(iii)	Shri Abhishek Srivastava, Assistant Legal Adviser		Advice Group II under AS (Smt. Sunita Moorti Anand)
(iv)		Under posting	Advice Group I under JS&LA (Shri Ashutosh Mishra) AMRCD & AMRD Section (Additional CHarge)

*The officer will be posted in Ministry of Defence.

**Matters involving important legal or policy issues referred to DLA to be approved at the level of AS (SMA)

(Rajeev Kumar) Deputy Secretary to the Govt. of India

- 1. The Officers concerned;
- 2. PS to Hon'ble MoS (I/C) L&J / PSO to Law Secretary/PSO to AS(SMA)/Sr. PPS/PPS to JS&LAs & CCA/PSO to JS(AKA)/PPS to Sr. GA (MCP);
- 3. The Secretary, Ministry of Defence, South Block, New Delhi
- 4. Incharge, Branch Secretariats (Bengaluru/Kolkata/Chennai/Mumbai), Incharge, Central Agency Section/ Lit. (HC)/ Lit. (LC) /Admn.II/ Admn.IV Sections.
- 5. Deputy Secretary (Admin), Ministry of Home Affairs, North Block, New Delhi;
- 6. All the sections in DLA/Branch Secretariats.

No. 15/1/2017-Admn.I(LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 2nd April, 2025

OFFICE ORDER No. 51/2025

Consequent upon approval of the Competent Authority, the officers are assigned the following work with immediate effect: -

Sl. No.	Name of Officer	Present Allocation	New Allocation	Remarks
1.	Shri J. P. Dubey, DLA	Advice Group of JS&LA (AM), Main Secretariat	Advice Group of JS&LA (AM), Main Secretariat Ministry of Home Affairs	The officer will be posted in the Ministry of Home Affairs.
2.	Dr. K.M Arya, DLA	Advice Group of JS&LA (AM), Main Secretariat	Advice Group of JS&LA (AM), Main Secretariat Judicial Section, Main Secretariat	-

V. S. Charles

(V.S. Chauhan)

Under Secretary to the Govt. of India

Tel. 2338 3634

- 1. The Officers concerned;
- 2. PS to Hon'ble MoS (I/C) L&J / PSO to Law Secretary/PSO to AS(SMA)/Sr. PPS/PPS to JS&LAs & CCA/PSO to JS(AKA)/PPS to Sr. GA (MCP);
- 3. The Home Secretary, Ministry of Home Affairs, North Block, New Delhi;
- 4. The Chairman, Staff Selection Commission (HQ), New Delhi;
- 5. Incharge, Branch Secretariats (Bengaluru/Kolkata/Chennai/Mumbai), Incharge, Central Agency Section/ Lit. (HC)/ Lit. (LC) /Admn.II/ Admn.IV Sections.
- 6. Deputy Secretary (Admin), Ministry of Home Affairs, North Block, New Delhi;
- 7. All the sections in DLA/Branch Secretariats;
- 8. Office Order folder/personal file of the officers concerned;
- 9. e-office portal.

No. A-15/11/2017-Admin-I(LA) Government of India Ministry of Law & Justice Department of Legal Affairs ****

Shastri Bhawan, New Delhi Dated the 25th March, 2025

OFFICE ORDER NO. 45/2025

With the approval of the Competent Authority, the following allocations are made with immediate effect and until further orders: -

Sl. No.	Section	Earlier assigned to	Presently assigned to
1.	Social Media Cell	Smt. Sunita Moorti Anand, AS	Shri Ajay Kumar Arora, JS

V. Chauban)

(V.S. Chauhan) Under Secretary to the Govt. of India

- 1. Concerned Officers;
- 2. PS to Hon'ble MoS (I/C) L&J;
- 3. PSO to Law Secretary/ PSO/PPS to Addl. Secretaries/JS&LAs/CCA;
- 4. All Sections, DoLA/Branch Secretariats;
- Office Order folder.

No. 15/1/2017-Admn. I(LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi, 110 001 Dated the 6th March, 2025

OFFICE ORDER NO. 3/2 /2025

Shri Ashutosh Mishra, Joint Secretary & Legal Adviser, shall look after the work, previously assigned to Dr. Anju Rathi Rana, then Additional Secretary and now Law Secretary, with immediate effect and until further order.

2. This issues with the approval of the Competent Authority.

(Rajeev Kumar) Deputy Secretary Tele: - 011-23388744

- 1. Shri Ashutosh Mishra, Joint Secretary & Legal Adviser, Department of Legal Affairs;
- 2. The Pay & Accounts Officer, Department of Legal Affairs, Ministry of Law & Justice, New Delhi;
- 3. Cash Section (LA);
- 4. PS to HMoS (I/C) L&J/PSO to LS/PSO to Addl. Secretary (SMA)/PPS to JS&LAs/ PSO to CCA/PSO to JS (AKA)
- 5. Branch Secretariats (Bangalore/Mumbai/Chennai/Kolkata), Department of Legal Affairs;
- 6. Admn. II/III/IV (LA) Sections / Central Agency Section;
- 7. Personal file/Service Book.

No. A-15/11/2017-Admin-I(LA) Government of India Ministry of Law & Justice Department of Legal Affairs ****

Shastri Bhawan, New Delhi Dated the 12th February, 2025

OFFICE ORDER NO.25 /2025

With the approval of the Competent Authority, the following allocation of work are made with immediate effect and until further orders: -

Sl. No.	Name of the Officer	Previous Allocation	New Allocation
1.	Shri Bhupesh Varma, DLA	Group No. IV(Defence)	Group No. IV (Defence including APO)
2.	Shri Satish Kumar Singh, ALA	Group No. III	Group No. III Advice A, B and C Sections
3.	Shri Prateek Kumar Tiwari, ALA	Advice Group No. VII Advice A, B and C Sections	Advice Group No. VII

(V.S. Chauhan) Under Secretary to the Govt. of India

- 1. Shri Bhupesh Varma, Deputy Legal Adviser;
- 2. Shri Satish Kumar Singh, Assistant Legal Adviser:
- 3. Shri Prateek Kumar Tiwari, Assistant Legal Adviser;
- 4. PS to Hon'ble MoS (I/C) L&J;
- 5. PSO to Law Secretary/ PSO/ Sr. PPS to Addl. Secretaries/JS&LAs/JS(AKA)/ CCA(DKS)/Sr. GA (MCP);
- 6. All Sections, DoLA/Branch Secretariats
- 7. The Pay & Accounts Officer, Department of Legal Affairs.
- Office Order folder.

No. A-22/2/2024-ADMIN-I (LA) Government of India Ministry of Law & Justice Department of Legal Affairs

> Shastri Bhawan, New Delhi Dated the December, 2024

OFFICE ORDER No.

Smt. Champa Bisht, Assistant Legal Adviser, in addition to the duties presently assigned to her, will also look after the matters related to the Intelligence Bureau with immediate effect until further orders.

This issues with the approval of the Competent Authority. 2.

> (V. S. Chauhan) Under Secretary to the Govt. of India Tel 2338 3634

Copy to: -

The Officer concerned. 1.

PS to Hon'ble MoS (I/C) L&J/ PSO to Law Secretary/ PSO to Addl. Secretaries/ PSO to 2. JS&LAs/ PPS to Sr. GA

Sh. Ajay Uniyal, Dy. Director, IB, MHA w.r.t the DIB UO. No.1/LC/2024 (20) 1283 3. dated 25.11.2024

Admn.II Section/ Admn.IV Section/ Cash Section/Notary Cell. 4.

Office Order folder/ personal file of the officers concerned 5.

e-office portal 6.

No. 15/1/2017-Admin.I (LA) Government of India Ministry of Law & Justice Department of Legal Affairs

> Shastri Bhawan, New Delhi Dated the November, 2024

OFFICE ORDER No.2742024

Smt. Sunita Anand, Additional Secretary, in addition to her presently assigned duties, will also look after the matters related to the Branch Secretariats, with immediate effect and until further orders.

2. This issues with the approval of the Competent Authority.

(V.S. Chauhan)
Under Secretary to the Govt. of India

Copy to,

- 1. The Officer concerned.
- PS to Hon'ble MoS(I/C)/ PSO to Law Secretary/ PSO/Sr. PPS to Addl. Secretaries/JS&LAs/Sr. GA.
- 3. In-charges Branch Secretariates Chennai/Mumbai/Bengaluru/Kolkata.
- 4. Office Order folder/personal file of the officer.
- 5. e-office portal.

F. No. A-60011/179/2024-Admn.1 (LA) Government of India Ministry of Law and Justice Department of Legal Affairs ****

Shastri Bhawan, New Delhi Dated the 25th September, 2024

OFFICE ORDER NO.205/2024

Consequent upon the approval of the competent authority, the following arrangement of Link Officers is made with immediate effect and until further orders: -

S. No.	Name of the Officer	Name of the Link Officer
1	Dr. Anju Rathi Rana, AS	Shri Ashutosh Mishra, JS&LA
2	Smt. Sunita Anand, AS	Shri Ajay Kumar Arora, JS
3	Shri M.C. Prusty, Sr. GA	Shri Sher Singh Dagar, JS&LA
4	Shri Ashutosh Mishra, JS&LA	Dr. Anju Rathi Rana, AS
5	Shri Sher Singh Dagar, JS&LA	Shri M.C. Prusty, Sr. GA
6	Shri Ajay Kumar Arora, JS	Smt. Sunita Anand, AS
7	Shri D.K. Singh, CCA	Shri Ajay Kumar Arora, JS
8	Dr. R.J. R. Kasibhatla, Addl. LA	Shri Praveen Srivastava
9	Shri Praveen Srivastava Dr. R.J. R. Kasibhatla, Addl. LA	

1. 1 25103124

(V.S. Chauhan)

Under Secretary to the Govt. of India Tele No: 011-23383634

- 1. All Group Heads
- 2. PS to Hon'ble Mos (I/C) L&J/PSO to Law Secretary
- 3. PPS/Sr. PPS/PSO to Addl. Secretaries/JS&LAs/CCA
- 4. All Officers & Sections in the Department of Legal Affairs
- 5. NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal

No. A-15/11/2017-ADMIN-I Government of India Ministry of Law & Justice Department of Legal Affairs ****

> Shastri Bhawan, New Delhi Dated the 3rd September, 2024

OFFICE ORDER NO. 186/2024

With the approval of the Competent Authority, the following work is allocated with immediate effect: -

DISTRIBUTION OF WORK IN THE DEPARTMENT OF LEGAL AFFAIRS

1. ADVICE GROUPS

Group	Group	Head: Dr. Anju Rath	ii Ran	a, Additional Secretary	AS (AR	(R)]	
No.	Office	rs in the Group	Ministries/ Departments				
					Assign	ıments	
	1.	Shri Japan Babu,	1.	Ayush	1.	Admn	IV
		Addl. LA (NCB &	2.	Chemicals & Fertilizers	-	Section	
		Delhi Police)	3.	Health & Family Welfar	e 2.	Training	
	2.	Shri J. P. Dubey, DLA	4.	Heavy Industries	-	Division	
I	3.	Shri R. K. Choudhary,	5.	Home Affairs (including	g		
		DLA (DoPT)		NCB)			
	4.	Dr. Amit Tyagi, DLA	6.	Personnel, PG & Pension	ıs		
		(CBI)		(including CBI)			
	5.	Dr. K.M Arya, DLA	7.	Port, Shipping	&		
		(SSC)		Waterways			
	6.	Shri Surendra Kumar,	8.	Road Transport	&		
		DLA		Highways			
	7.	Shri B.S. Sharma,	9.	SSC			
		DLA (IB & NatGrid)	10	Statistics & Programm	ie		
	8.	Shri N.K. Tripathi,		Implementation			
		ALA (Additional	11	. Steel	1.0		
		charge)	12	. Textiles			
	9.	Shri Abhishek	13	. UPSC			
		Srivastava, ALA	14	. Women & Chi	d		
		(Additional charge)	5	Development			
Group	Group	Head: Smt. Sunita A	nand,	Additional Secretary [A	S(SA)		
No.				tries/ Departments	Other		
					Assign	ıments	
	1.	Shri Sohan Kumar	1.	Coal	1.	Admn-I	
		Sharma, Addl. LA		CVC		(LA)	
	L.	(ED)	2	Enforcement Directorate		Section	
П	2.	Ms. Haimanti	0.55	Environment, Forest ar		Vigilance	е
] -	Bhattacharya,		Climate Change		Section	
		Director	5.	Election Commission	of 3.	Advice	
		2.1.00.0.	-	India	1 5	Section	

Page **1** of **7**

V. Wo3103124

	3.	Shri Hemant Kumar,	6.	Mines		4.	IT	(Cyber
		DLA	7.	Law & Justice			Cell,	
	4.	Smt Savita Singal,	8.	New &	Renewable		LIM	BS.
		DLA		Energy			NIC.	
	5.	Ms. Madhulika	9.	Petroleum & 1	Natural Gas		and	Social
		Upadhyay, Jr. CGA	1	i circicum ce i	raturar Gus	-		ia Cell)
		opadilyay, sr. corr			1.0		IVICU	ia CCII)
			10	. Power		-		
	6	Shri Khushvinder		. Telecommuni		-		
	0.							
		Sharma, Legal		including De	partment of			
	l _	Consultant		Post				
100	7.	Shri Kaushalendra		. Information	and			
		Kumar, Legal		Broadcasting				
		Consultant	13	. MeiTY				
Group	Group	Head: Shri Ashutosh	Mish	ra, Joint Secre	tary & Lega	al Advi	iser [JS&LA
No.	(AM)							
	Office	ers in the Group	Minist	tries/ Departm	ents	Other		
						Assign	ment	ts
	1.	Shri Neeraj Rawat,	1.	Commerce	(Including		_	
	1	DLA		DGFT)	(,		
	2	Shri Lal Chand	2	Culture				
	2.	Dabaria, ALA	3.					
III	2	Shri Satish Kumar	ı	Education				
111] 3.			Jal Shakti				
	1 ,	Singh, ALA			ina			
	4.	Shri Amit Kumar		Minority Affa	irs			
		Mishra, ALA						
		(Additional charge)	200	Panchayati Ra				
			9.		stice &			
	-			Empowermen	t			
				. Tourism				
				. Youth Affairs				
Group	Group	Head: Shri Sher Sing	gh Dag	ar, Joint Secre	etary & Leg	al Advi	iser [JS&LA
No.	(SSD)	1						
	Office	ers in the Group	Minis	tries/ Departm	ents	Other		
	141	•				Assign	ment	ts
	1	Dr. R. S. Shrinet,	1	Atomic Energ	īV	_	R&I	and
	1.	DLA DLA		Cabinet Secre				Section
	2	Shri P.K. Gangwar,		Earth Science		1 401111		50011011
IV	۷٠.	DLA (CPWD)		Lok Sabha Se				
IV	,	` /						
	3.	Ms. Jyoti Divya, DLA	1 10	Parliamentary Prime Ministe				
	4.	,	6.					
	5.	Ms. Shweta Jaiswal,		5.0				
		ALA	8.					
	6.	Dr. D. V. Rao,		including Bio				
		Consultant	9.	Housing & U				
		(Directorate of		including Di	rectorate of	1		
		Estates)		Estates				
	1		10	. Labour & Em	ployment			
				. Rural Develop				

1. Suto3/09/29

-	1		12 Skill Davidson at 6	La
	+		12. Skill Development & Entrepreneurship	
li tra	1		13. Tribal Affairs	
Group	Grow	n Hood: Shri M C D	rusty, Sr. Govt. Advocate	
No.		ers in the Group		lou
110.	Office	ers in the Group	Ministries/ Departments	Other
V	1	Chai Nia: Vyyya	1 D-:1	Assignments
V	1.	Shri Niraj Kumar Addl. LA	, 1. Railways	1. Judicial and
			2. NTRO	Litigation
	۷.		13. Agriculture & Farmers Welfare	Section
1	2	Singh, ALA	4. Consumer Affairs	
	3.		a 5. Cooperation	
	1	Choudhary, ALA	6. Fisheries, Animal Husbandry	
	4.		and Dairying	
	_		7. Food Processing Industry	
	٥.		,8. Food & Public Distribution	
		Consultant	9. Ministries/ Departments and	7
			matters not otherwise specified	
	-			
	1		10. All conveyancing matters and	1
	-		issues involving interpretation of	
		TT 1 01 1 D	contracts	
Group No.	_		Srivastava, Addl. LA *	041
INO.	Office	rs in the Group	Ministries/ Departments	Other
	1	OL ' DI L IV	1 D C 1 I' A DC	Assignments
X 7 X	1.		1. Defence including APO	120.00
VI		DLA		-
	2.	Ms. Renu Pandey	,	
~	-	ALA (APO)		
Group			ashibhatla, Addl. LA	0.1
No.	Office	rs in the Group	Ministries/ Departments	Other
	-	01 1 1 1		Assignments
	1.	Shri Arpit Anan		1. Pending work of
		Mishra, DLA (DFS)	2. C& AG	erstwhile PMA
	2.	Ms. Champa Bisht		2. Public
VII		ALA (SFIO)	4. Central Information	Grievances
	3.	Shri Jagat Prakash		
	,	ALA	5. DoNER	
	4.	Shri Prateek Kumai		
		Tiwari, ALA	7. Finance	
			8. National Security Council	
	1		Secretariat	
I			9. NITI Aayog	
			10. President Secretariat 11. Space	

^{*} Matters involving important legal or policy issues referred to DoLA in **Group VI** to be approved at the level of **AS (ARR)**.

1. 203/09/29

2. OTHER GROUPS

Group No.	Group Head	Assignments
I	Shri Dhruva Kumar Singh, CCA	 Admn. II (LA) & Modernization Section Cash Section Budget Division Co-ordination National Litigation Policy Implementation Cell (including matters related to Bar Council of India) Hindi Section
п	Shri Ajay Kumar Arora, Joint Secretary 1. Shri Avnit Singh Arora, Director 2. Shri Yogesh Vats, Jr. CGA	 ADR Cell Admin. III (LA) AMRCD AMRD

3. UNITS/ SECTIONS

Section	Branch Officers/Controlling Officers/Other Officers
Admin I (LA)	1. Smt. Sunita Anand, AS
	2. Shri Rajeev Kumar, DS
	3. Shri V.S. Chauhan, US
	Shri Dhruva Kumar Singh, CCA
Admin II(LA) & Modernization	2. Shri Umashankar Thakur, Director
	3. Shri Milind Mujumdar, US
Admin III(LA)	Shri Ajay Kumar Arora, JS
	2. Shri Avnit Singh Arora, Director
	3. Smt. Pratibha Ahuja, DS
	4. Shri Niranjan Nayak, US
Admin IV(LA)	1. Dr. Anju Rathi Rana, AS
	2. Shri Umashankar Thakur, Director
	3. Shri Jyoti Swaroop Asthana, US
Vigilance Section	1. Smt. Sunita Anand, AS
	2. Shri Rajeev Kumar, DS
	3. Shri V.S. Chauhan, US
Advice A, B and C Sections	1. Smt. Sunita Anand, AS
	2. Shri Prateek Kumar Tiwari, ALA
ADR Cell (including Arbitration and	Shri Ajay Kumar Arora, JS
Conciliation Act, 1996, IIAC,	
Mediation Act, 2023 and	3. Shri Milind Mujumdar, US
Commercial Courts Act, 2015)	4. Shri Kuldeep Mendiratta, US
Cash (LA) Section	Shri Dhruva Kumar Singh, CCA
	2. Shri Kuldeep Mendiratta, US



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Training Division	1. Dr. Anju Rathi Rana, AS
	2. Shri Umashankar Thakur, Director
	3. Shri V.S. Chauhan, US
R&I Section & Facilitation Centre	 Shri Sher Singh Dagar, JS&LA
	2. Shri Amit Kumar, US
Hindi Section	1. Shri Dhruva Kumar Singh, CCA (Rajbhasha
	Adhikari)
	2. Shri Sanjay Kumar, AD (OL)
	3. Shri Shamsher Singh, AD (OL)
Implementation Cell (including	1. Shri Dhruva Kumar Singh, CCA
matters related to Bar Council of	2. Shri T. S. Rangarajan, Consultant
India)	3. Shri Amit Kumar, US
Parliamentary Matters, including	Shri Umashankar Thakur, Director
Questions	2. Shri T. S. Rangarajan, Consultant
Circuit in the circui	3. Shri Amit Kumar, US
Judicial Section	1. Shri M. C. Prusty, Sr. GA
suarciai section	2. Ms. Haimanti Bhattacharya, Director (MLAT)
	3. Shri J. P. Dubey, DLA
	4. Shri Manindra Choudhary, ALA
AMRCD & AMRD Section	Shri Ajay Kumar Arora, JS
AWRED & AWRD Section	
L'il and C Describe Continu	0 /
Library & Research Section	
	2. Shri Avnit Singh Arora, Director
	3. Shri Debjit Sarkar, Librarian
Coordination Section & Parliament	1. Shri Dhruva Kumar Singh, CCA
Matters (Including Coordination	2. Shri Umashankar Thakur, Director
with Parliament questions of DoLA)	3. Shri Amit Kumar, US
Budget Section	 Shri Dhruva Kumar Singh, CCA
	2. Shri Amit Kumar, US
Litigation (HC) Section	1. Md. Muqeem, Addl. LA (I/C)
	Shri Rakesh Kumar Khati, ALA
Litigation (CAT) Section	1. Md. Muqeem, Addl. LA (I/C)
	2. Shri Rakesh Kumar Khati, ALA
Litigation (LC) Section	1. Shri S.K. Tiwari, ALA
Notary Cell	1. Shri Ashutosh Mishra, JS&LA
	2. Shri Rajeev Kumar, DS
	3. Shri Arpit Anant Mishra, DLA (Addl. Charge)
	4. Shri Radhe Shyam Singh, US
Public Grievances	1. Shri R. J. R. Kasibhatla, Additional LA
	2. Smt. Pratibha Ahuja, DS
	3. Shri Amit Kumar, US
RTI Cell	Shri Ajay Kumar Arora, JS
icii con	2. Ms. Jyoti Divya, DLA
IT (Cyber Cell LIMBS NIC IEC	
IT (Cyber Cell, LIMBS, NIC, IEC	1. Smt. Sunita Anand, AS
and Social Media Cell)	2. Ms. Haimanti Bhattacharya, Director
D 10	3. Shri Jyoti Swaroop Asthana, US
Branch Secretariat – Bengaluru	1. Shri B. Nanda Kumar, DLA – In charge



Branch Secretariat – Chennai	1. Shri Jaspal Dhanju, DLA – In charge
Branch Secretariat – Kolkata	1. Shri A.A. Ansari, Sr. GA – In charge
	2. Dr. Subhro Jyoti Mukherjee, DLA
Branch Secretariat – Mumbai	1. Shri A.A. Ansari, Sr. GA – In charge
	2. Shri B.R. Rane, ALA
*	3. Shri S.K. Ramanna, ALA (on temporary
	attachment basis)

- 4. International Law & Cooperation Division stands merged with Admin. III Section. However, the works related to the Mutual Legal Assistance Treaty (MLAT) MoU shall be handled by Judicial Section.
- 5. Shri Neeraj Rawat, DLA will be the Protocol Officer & Shri Raghavendra Mishra, Superintendent (Legal) will be the Assistant Protocol Officer in addition to the work allocated to them of this Department including office of Hon'ble Minister of State (1/C) for Law & Justice.
- 6. Shri Prateek Kumar Tiwari, ALA in addition to his other duties will report to the Law Secretary to facilitate the timely process of files pertaining to legal advice and UOI litigation, referred to DoLA.
- 7. All Parliament Questions pertaining to different Cells/Divisions/Sections will be dealt by respective Group Heads.
- 8. All Group Heads, Unit Heads and Branch Secretariat Heads shall submit their monthly performance reports to the Law Secretary by 5th of every month on the following deliverables:
 - i. E-Samiksha Updation;
 - ii. Website Updation;
- iii. Review/weeding out and archiving of files;
- iv. Capacity building of officers of the Group and utilization of IGOT services;
- v. Disposal of Parliamentary assurances;
- vi. Timely disposal of RTI;
- vii. Disposal of public grievances;
- viii. Submission of background papers of all important matters dealt;
- ix. Disposal of VIP/PMO references;
- x. Identification and disposal of obsolete office items and;
- xi. Preparation of activity details for compilation of Annual Report.

(V. S. Chauhan)

63/03/24

Under Secretary to the Govt. of India Tele No: 011-23383634

- 1. All Group Heads
- 2. PS to Hon'ble MoS (I/C) L&J/PSO to Law Secretary
- 3. PPS/Sr. PPS/PSO to Addl. Secretaries/JS&LAs/Sr. Adviser/CCA
- 4. All Officers & Sections in the Department of Legal Affairs
- 5. SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.

No. A-15/1/2017-Admin-I Government of India Ministry of Law & Justice Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 21st August, 2024

OFFICE ORDER NO./80/2024

With the approval of the Competent Authority, the following arrangements have been made, with immediate effect and until further order:

- (i) Shri Jaspal Singh Dhanju, DLA will function as In-charge, Branch Secretariat Chennai, Department of Legal Affairs; and
- (ii) Shri B. Nanda Kumar, DLA will function as In-charge, Branch Secretariat Bengaluru, Department of Legal Affairs.

(Varun Singh Chauhan) Under Secretary to the Govt. of India

- 1. The Officers concerned.
- 2. PS to Hon'ble MoS (I/C) L&J/ PSO to Law Secretary
- 3. PSO/Sr. PPS/PPS to Addl. Secretaries/JS&LAs/CCA
- 4. All officers & Sections in the Department of Legal Affairs
- 5. Branch Secretariat (Chennai/ Mumbai/ Bengaluru/ Kolkata)
- 6. SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.

15/1/2017-Admn.1 (LA) pt.-IV Government of India Ministry of Law & Justice Department of Legal Affairs

> Shastri Bhawan, New Delhi Dated the August, 2024

OFFICE ORDER No. 167 /2024

With the approval of the Competent Authority and in continuation to Office Order No. 55/2024, the following allocation is made with immediate effect and until further orders:

Section/Units

Implementation Cell (including matters relating to Bar Council of India)

Previous Branch Officers/Controlling	Present Branch Officers/ Controlling
Officers/ Other Officers	Officers/ Other Officers
1. Shri Sher Singh Dagar, JS&LA	1. Shri Dhruva Kumar Singh, CCA
2. Ms. Prerna, ALA	

(V S Chauhan)

Under Secretary to the Govt. of India

- 1. All Group Heads
- 2. PS to Hon'ble MoS(I/C) L&J/PSO to Law Secretary;
- 3. PPS/Sr.PPS/PSO to Addl. Secretaries/JS&Las/Sr. Advisers/CCA
- 4. All Officers & Sections in Department of Legal Affairs
- 5. SSA, NIC Cell with the request to upload the above Order on website of the Department of Legal Affairs/Office order Folder/e-office portal.
- 6. Shri T. S. Rangarajan, (Consultant)

No. A-15/11/2017-ADMIN-I Government of India Ministry of Law & Justice Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 9th July, 2024

OFFICE ORDER NO. 145/2024

With the approval of the Competent Authority, in modification to Office Order No. 55/2024 dated 27.03.2024, the following allocation is made with immediate effect and until further orders:

S. No.	Name of the	Previous allocation	Present allocation
	Officer		and the Name Della
1.	Shri M.C. Prusty,	Branch Secretariat, Mumbai	Main Secretariat, New Delhi
	Sr. Govt. Advocate		To a control of the c
2.	Shri Praveen	Advice Group No. I	Group Head of Advice Group No.
	Srivastava, Addl.		VI vice Shri P. K. Behera, Addl. LA.
	LA		
3.	Dr. R.S. Shrinet,	Advice Group No. III	Advice Group No. I vice Shri
J.	DLA		Praveen Srivastava, Addl. LA
1	Shri Hemant	Advice Group No. VII	Advice Group No. III vice Dr.
4.	Kumar, DLA	ravies Group 1.6.	R.S.Shrinet, DLA
	Kulliai, DLA		

2. Shri M.C. Prusty, Sr. Govt. Advocate will be eligible for TA and joining time as per extant rules.

(Rajeev Kumar)

Deputy Secretary to the Govt. of India

Copy to,

- 1 The Officers concerned.
- 2 All Group Heads
- 3 PS to Hon'ble MoS (I/C) L&J/PSO to Law Secretary
- 4 PPS/Sr. PPS/PSO to Addl. Secretaries/JS&LAs/CCA
- 5 All Officers & Sections in the Department of Legal Affairs
- 6 SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.

No. 15/1/2017-Admn.I(LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi, Dated 1st July, 2024

Office Order No. 134/2024

Shri M.K. Maroria, Sr. Government Advocate will function as In-charge, Central Agency Section, Department of Legal Affairs with immediate effect and until further orders.

2. This issues with the approval of Competent Authority.

V. Surt oil o Mrs.
(V.S. Chauhan)

Under Secretary to the Government of India

Tel: 011 2338 3634

- 1. The Officer concerned.
- 2. The Pay & Accounts Officer, Department of Legal Affairs, Ministry of Law & Justice, New Delhi.
- 3. Cash Section (LA)
- 4. PS to Hon'ble MoS (I/C) L&J /PSO to LS/PPS to Addl. Secretaries/PPS to JS&LAs.
- 5. Branch Secretariats (Bangalore/Mumbai/Chennai/Kolkata).
- 6. Admn. II/III/IV (LA) Sections / Central Agency Section.
- 7. NIC Cell, Department of Legal Affairs (to upload the notification on the website of the Department of Legal Affairs).
- 8. Personal file/Service Book/Notification Folder.

No. A-15/112017-ADMIN-I Government of India Ministry of Law & Justice Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 27th March, 2024

OFFICE ORDER NO. 56/2024

With the approval of the Competent Authority and in continuation to Office Order No. 55/2024 dated 27.03.2024, the following allocation is made with immediate effect and until further orders:

ADVICE GROUP

OTHER GROUP

S. No. Name of the Advice Group		Additional Assignment		
1.	Group No. II under Shri Ajay Kumar Arora, JS	Ease of Doing Business		

UNITS/SECTIONS

S. No.	Name of the Officer	Previous allocation	Present allocation
1.	Md. Muqeem, Addl. LA	Advice Group-II	In-charge, Litigation (HC) Section, Litigation (CAT) Section
2.	Shri JP Dubey, DLA	In-charge, Litigation (HC) Section, Litigation (CAT) Section	Temporarily posted to Advice Group-II

(Rajeev Kumar) Deputy Secretary to the Govt. of India

Copy to,

- 1 All Group Heads
- 2 PS to Hon'ble MoS (I/C) L&J/PSO to Law Secretary
- 3 PPS/Sr. PPS/PSO to Addl. Secretaries/JS&LAs/Sr. Adviser/CCA
- 4 All Officers & Sections in the Department of Legal Affairs
- 5 SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.

No. A-15/11/2017-ADMIN-I Government of India Ministry of Law & Justice Department of Legal Affairs

> Shastri Bhawan, New Delhi Dated the 5 April, 2024

OFFICE ORDER NO. 79 /2024

In continuation of Office Orders No. .55 & 56/2024 dated 27.3.2024, the following addition to Office Order No.56/2024 dated 27.3.2024 is made with immediate effect and until further orders: -

SI. No.	Name of the Officer	Work Allocation
1.	Shri Dhruva Kumar Singh, CCA	National Litigation Policy
2.	1	Notary Cell (Additional Charge) DFS (Additional Charge)

(V.S. Chauhan) Under Secretary to the Govt. of India

Copy to:

- 1. Concerned Officer;
- 2. PS to Hon'ble MoS (L&J)(I/C);
- 3. PSO to Law Secretary/ PPS to Addl. Secretaries/Joint Secretaries/CCA/Directors.
- 4. All Sections, DoLA/Branch Secretariats
- 5. The Pay & Accounts Officer, Department of Legal Affairs.
- 6. Office Order folder.

F. No.15/1/2017-Admn.1 (LA) Government of India Ministry of Law and Justice Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 27th March, 2024

OFFICE ORDER NO. 55/2024

With the approval of the Competent Authority, the following work is allocated with immediate effect: -

DISTRIBUTION OF WORK IN THE DEPARTMENT OF LEGAL AFFAIRS

1. ADVICE GROUP

Group	Group Head: Shri R.S. Verr	na, Additional Secretary [AS (R	(SV)]	
No.	Officers in the Group	Ministries/ Departments	Other	
			Assignments	
	 Shri Praveen Srivastava, Addl. LA (Labour) Shri Niraj Kumar, Addl. LA Shri P.K. Gangwar, DLA (CPWD) Ms. Jyoti Divya, DLA Ms. Shweta Jaiswal, ALA Dr. D. V. Rao, Consultant (Directorate of Estates) 	 Agriculture & Farmers Welfare Consumer Affairs Cooperation Fisheries, Animal Husbandry and Dairying Food Processing Industry Food & Public Distribution Housing & Urban Affairs including Directorate of Estates Labour & Employment Rural Development Skill Development & Entrepreneurship Telecommunication including Department of Post Tribal Affairs All conveyancing matters and issues involving interpretation of contracts 	 Hindi Section Public Grievances Section Pending work of erstwhile PMA 	
Group	Group Head: Dr. Anju Rath	i Rana, Additional Secretary [A	S (ARR)]	
No.	Officers in the Group	Ministries/ Departments	Other	
			Assignments	
	1. Shri Japan Babu, Addl.	1. Ayush	1. Admn IV	
	LA (NCB & Delhi Police)	2. Chemicals & Fertilizers	Section	
	2. Md. Muqeem, Addl. LA	3. Health & Family Welfare	2. Training	
	3. Shri R. K. Choudhary,	4. Heavy Industries	Division	
- 11	DLA (DoPT)	5. Home Affairs (including		
	4. Dr. Amit Tyagi, DLA	NCB)		
	(CBI)	6. Personnel, PG & Pensions		
	5. Dr. K.M Arya, DLA (SSC)	(including CBI)		



	 Shri Surendra Kumar, DLA Shri B.S. Sharma, ALA (IB & NatGrid) Shri N.K. Tripathi, ALA (Additional charge) Shri Abhishek Srivastava, ALA (Additional charge) 	 Port, Shipping & Waterways Road Transport & Highways SSC Statistics & Programme Implementation Steel Textiles UPSC Women & Child Development 	
Group		Anand, Joint Secretary & Lega	Adviser [JS&LA
No.	(SA)] Officers in the Group	Ministries/ Departments	Other Assignments
III	 Shri Sohan Kumar Sharma, Addl. LA (ED) Dr. R.S.Shrinet, DLA Smt Savita Singal, ALA Shri Vinod Kumar, ALA (Additional charge) Ms. Madhulika Upadhyay, Jr. CGA Shri BS Manjhi, Consultant 	 Environment, Forest and Climate Change Election Commission of India Mines Law & Justice New & Renewable Energy Petroleum & Natural Gas Power Railways 	 Admn-I (LA) Section Vigilance Section Advice Section
Group No.	Group Head: Shri Ashuto [JS&LA (AM)]		
	Officers in the Group	Ministries/ Departments	Other Assignments
IV	 Shri Neeraj Rawat, DLA Shri Lal Chand Dabaria, ALA Shri Satish Kumar Singh, ALA Shri Amit Kumar Mishra, ALA (Additional charge) 	 Commerce (Including DGFT) Culture Education Jal Shakti Minority Affairs MSME Panchayati Raj Social Justice & Empowerment Tourism Youth Affairs & Sports 	Notary Cell
Group No.	Group Head: Shri Sher S [JS&LA (SSD)]	Singh Dagar, Joint Secretary	& Legal Adviser
	Officers in the Group	Ministries/ Departments	Other Assignments
	Ms. Haimanti Bhattacharya, Director	 Atomic Energy Cabinet Secretariat Earth Sciences 	Implementation Cell (Including Bar Council)

V	 Shri J.P Dubey, DLA (I/C Litigation) Dr. Harender Pal Singh, ALA Shri Manindra Choudhary, ALA Ms. Prerna, ALA Shri Sudarshan Lamba, Jr. CGA Shri Brindaban, Consultant (NTRO) 	4. Information and Broadcasting 5. Lok Sabha Secretariat 6. MeiTY 7. NTRO 8. Parliamentary Affairs 9. Prime Minister's Office 10. Rajya Sabha Secretariat 11. Science & Technology including Bio-technology 12. Ministries/ Departments and matters not otherwise specified	2. IT (Cyber Cell, LIMBS, NIC, IEC and Social Media Cell) 3. Judicial and Litigation Section 4. R&I and Facilitation Section Section
Group	Group Head: Shri P. K. Beh		
No.	Officers in the Group	Ministries/ Departments	Other Assignments
VI	 Shri Bhupesh Varma, DLA Ms. Renu Pandey, ALA (APO) 	1. Defence including APO	
Group	Group Head: Dr. R. J. R. Ka	shibhatla, Addl. LA **	
No.	Officers in the Group	Ministries/ Departments	Other Assignments
VII	 Shri Arpit Anant Mishra, DLA (DFS) Shri Hemant Kumar, DLA, (Additional charge Space) Ms. Champa Bisht, ALA (SFIO) Shri Jagat Prakash, ALA, (Additional charge) Shri Prateek Kumar Tiwari, ALA 	 Civil Aviation C& AG Corporate Affairs Central Information Commission DoNER External Affairs Finance National Security Council Secretariat NITI Aayog President Secretariat Space 	

^{*} Matters involving important legal or policy issues referred to DoLA in **Group VI** to be approved at the level of **AS (ARR)**.

** Matters involving important legal or policy issues referred to DoLA in **Group VII** to be

2. OTHER GROUPS

Group No.		Group	Head	Assignments	
1	Shri CCA	Dhruva	Kumar	2. 3.	Admn. II (LA) & Modernization Section Cash Budget Division Co-ordination (Including Parliamentary Matters)



approved at the level of AS (RSV).

	Shri Ajay Kumar Arora, Joint	1. ADR Cell
	Secretary	2. Admin. III (LA)
Ш	1. Shri Avnit Singh Arora,	3. AMRCD
	Director	4. AMRD
	2. Shri Yogesh Vats, Jr. CGA	5. RTI

3. UNITS/ SECTIONS

Section	Branch Officers/Controlling Officers/Other Officers
Admin I (LA)	1. Smt. Sunita Anand, JS&LA
	2. Shri Rajeev Kumar, DS
	3. Shri V.S. Chauhan, US
Admin II(LA) &	Shri Dhruva Kumar Singh, CCA
Modernization (2. Shri S. K. Makkar, DS
	3. Shri Milind Mujumdar, US
Admin III(LA)	1. Shri Ajay Kumar Arora, JS
	2. Shri U.S. Thakur, Director
	3. Shri Avnit Singh Arora, Director
	4. Shri Niranjan Nayak, US
Admin IV(LA)	1. Dr. Anju Rathi Rana, AS
	2. Shri S.K. Makkar, DS
	3. Shri Jyoti Swaroop Asthana, US
International Law &	Shri Sher Singh Dagar, JS&LA
Cooperation Division	2. Shri Avnit Singh Arora, Director
	3. Shri Niranjan Nayak, US
	4. Shri Sudarshan Lamba, JCGA
Vigilance Section	1. Smt. Sunita Anand, JS&LA
	2. Shri Rajeev Kumar, DS
	3. Shri V.S. Chauhan, US
Advice A, B and C	1. Smt. Sunita Anand, JS&LA
Sections	2. Shri Prateek Kumar Tiwari, ALA
ADR Cell (including	1. Shri Ajay Kumar Arora, JS
Arbitration and	2. Shri Avnit Singh Arora, Director
Conciliation Act, 1996,	3. Shri Milind Mujumdar, US
IIAC, Mediation Act, 2023	4. Shri Kuldeep Mendiratta, US
and Commercial Courts	
Act, 2015)	
Cash (LA) Section	1. Shri Dhruva Kumar Singh, CCA
	2. Shri Kuldeep Mendiratta, US
Training Division	1. Dr. Anju Rathi Rana, AS
Manager is to	2. Shri S.K. Makker, DS
	3. Shri V.S. Chauhan, US
R&I Section & Facilitation	Shri Sher Singh Dagar, JS&LA
Centre	2. Shri Amit Kumar, US
Hindi Section	1. Shri R.S. Verma, AS (Rajbhasha Adhikari)
	2. Shri Sanjay Kumar, AD (OL)
	3. Shri Shamsher Singh, AD (OL)
Implementation Cell	Shri Sher Singh Dagar, JS&LA
(including matters relating	2. Ms. Prerna, ALA
to Bar Council of India)	
Judicial Section	Shri Sher Singh Dagar, JS&LA
	2. Ms. Haimanti Bhattacharya, Director



	Shri Manindra Choudhary, ALA
AMRCD & AMRD Section	 Shri Ajay Kumar Arora, JS Shri Yogesh Vats, Jr CGA
Library & Research Section	 Smt. Sunita Anand, JS&LA Shri Avnit Singh Arora, Director Shri Debjit Sarkar, Librarian
Coordination Section & Parliament Matters (Including Coordination with Parliament questions of DoLA)	 Shri Dhruva Kumar Singh, CCA Shri Umashankar Thakur, Director Shri Amit Kumar, US
Budget Section	 Shri Dhruva Kumar Singh, CCA Shri Amit Kumar, US
Litigation (HC) Section	 Shri J.P. Dubey, DLA (I/C) Shri Rakesh Kumar Khati, ALA
Litigation (CAT) Section	 Shri J.P. Dubey, DLA (I/C) Shri Rakesh Kumar Khati, ALA
Litigation (LC) Section	1. Shri S.K. Tiwari, ALA
Notary Cell	 Shri Ashutosh Mishra, JS&LA Shri Rajeev Kumar, DS Shri Radhe Shyam Singh, US
Public Grievances	 Shri R.S. Verma, AS Shri S.K. Makker, DS Shri Amit Kumar, US
RTI Cell	 Shri Ajay Kumar Arora, JS Ms. Jyoti Divya, DLA
IT (Cyber Cell, LIMBS, NIC, IEC and Social Media Cell)	 Shri Sher Singh Dagar, JS&LA Ms. Haimanti Bhattacharya, Director Shri Jyoti Swaroop Asthana, US
Branch Secretariat – Bengaluru	 Shri Sudarshana K, Addl. GA – in charge Shri B. Nanda Kumar, ALA
Branch Secretariat – Chennai	 Shri Sudarshana K, Addl. GA – in charge Shri Jaspal Dhanju, DLA
Branch Secretariat - Kolkata	 Shri A.A. Ansari, Sr. GA – In charge Dr. Subhro Jyoti Mukherjee, DLA
Branch Secretariat - Mumbai	 Shri A.A. Ansari, Sr. GA – In charge Shri M.C. Prusty, Addl. GA Shri S.K. Ramanna, ALA Shri B.R. Rane, ALA

- (a) Shri Neeraj Rawat, DLA in addition to his other duties will also be the Protocol Officer of this Department including office of Hon'ble Minister of State (I/C) for Law & Justice.
- (b) Shri Amit Kumar, Under Secretary, will deal with all matters pertaining to HLC on One-Nation-One-Election.
- (c) Shri Prateek Kumar Tiwari, ALA in addition to his other duties will report to the Law Secretary to facilitate the timely process of files pertaining to legal advice and UOI litigation, referred to DoLA.



- (d) All Parliament Questions pertaining to different Cells/Divisions/Sections will be dealt by respective Group Heads.
- (e) All Group Heads, Unit Heads and Branch Secretariat Heads shall submit their monthly performance reports to the Law Secretary by 5th of every month on the following deliverables:
 - i E-Samiksha Updation;
 - ii Website Updation;
 - iii Review/weeding out and archiving of files;
 - iv Capacity building of officers of the Group and utilization of IGOT services;
 - v Disposal of Parliamentary assurances;
 - vi Timely disposal of RTI;
- vii Disposal of public grievances;
- viii Submission of background papers of all important matters dealt;
- ix Disposal of VIP/PMO references;
- x Identification and disposal of obsolete office items and;
- xi Preparation of activity details for compilation of Annual Report.

(Rajeev Kumar)

Deputy Secretary to the Govt. of India

Tele No: 011-2338 8744

- 1 All Group Heads
- 2 PS to Hon'ble MoS (I/C) L&J/PSO to Law Secretary
- 3 PPS/Sr. PPS/PSO to Addl. Secretaries/JS&LAs/CCA
- 4 All Officers and Sections in the Department of Legal Affairs
- 5 SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.

F. No. 15/1/2017-Admn.1 (LA)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 22nd January, 2024

OFFICE ORDER NO. 18 /2024

With the approval of the Competent Authority, the following work is allocated with immediate effect as under: -

DISTRIBUTION OF WORK IN THE DEPARTMENT OF LEGAL AFFAIRS

1. ADVICE GROUPS

Group No.	Grouping of Officers	Ministries and Subjects Assigned
I	Shri R.S. Verma, Additional Secre	tary
	1. Niraj Kumar, Addl. LA	(I) Subjects:
1 7 2 4	2. Dr. P.K. Behera, Addl.	1. Constitutional and Administrative Law
	LA (Defence)	Group-I
	3. Shri Japan Babu, Addl.	2. Conveyancing & Contract Law Group
	LA (NCB & DP)	3. Consumer Affairs Law Group
	4. Shri Pradeep Kumar	4. Urban Development & Estate Office
3.3.9	Gangwar, DLA (MHA)	Group
400	5. Shri Bhupesh Varma,	5. Science & Technology Group
	DLA (Defence)	6. Water Resources
	6. Dr. R.S. Shrinet, DLA	7. Consumer Affairs
۔ فی	(CPWD)	8. Corporate Law, Fiscal and Policy Law
	7. Ms. Renu Pandey, ALA	Group
	(APO Defence)	9. Transport Law and Policy Group
	8. Ms. Jyoti Divya, DLA	
	9. Shri Hemant Kumar,	(II) Ministries:
	DLA (Space) 10. Shri B.S. Sharma, ALA (IB	1. Consumer Affairs, Food & Publi
	& NATGRID)	Distribution
	11. Smt. Champa Bisht, ALA	2. Housing and Urban Affairs including
7	(SFIO)	Directorate of Estates
<u> </u>	12. Dr. D.V. Rao, Consultant	3. Defence
4	13. Shri Khushvinder Sharma,	4. Jal Shakti
- 1	Legal Consultant	5. Corporate Affairs
		6. Law and Justice
		7. Culture
		8. Road Transport and Highways
		9. Ports, Shipping & Waterways
-		10. Ministry of Development of Nortl
		Eastern Region
	4 °	11. Power
		12. Education
= 1		13. Health & Family Welfare
		14. Ministry of Cooperation
		15. Department of Space
	41.4	16. Home Affairs (including NCB)
		. 17. Petroleum & Natural Gas

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		18. Steel 19. Information and Broadcasting 20. Telecommunication 21. Parliamentary Affairs 22. External Affairs 23. Ministries/Departments and matters not otherwise specified (III) Conveyancing: 1. All Conveyance matters and issues involving Interpretation of Contracts (IV) Parliament Questions: 1. All Parliamentary Matters including Questions
		(V) Miscellaneous: 1.Pending work of erstwhile PMA
II	Dr. Anju Rathi Rana, Additional S	Secretary
	 Shri Praveen Srivastava, Addl. LA (Labour) Shri Surendra Kumar, DLA Dr. Harinder Pal Singh, ALA Shri Satish Kumar Singh, ALA Ms. Sweety Gulia, YP Shri Sahendra Pratap Singh, YP 	(I) Subjects: 1. Agriculture Law Group 2. Labour 3. Women Empowerment Group 4. Environment Group 5. Natural Resources and Environment Law Group 6. Energy & Resources Group (II) Ministries: 1. Statistics & Programme Implementation 2. MSME 3. Skill Development & Entrepreneurship 4. Fisheries, Animal Husbandry and Dairying 5. Science& Technology (Including Biotechnology) 6. Heavy Industry and Public Enterprises 7. Environment, Forest & Climate Change 8. Agriculture & Farmers Welfare 9. Women and Child Development 10. Minority Affairs 11. Textiles 12. Panchayati Raj 13. Rural Development 14. AYUSH 15. Civil Aviation 16. Mines 17. Coal 18. Labour & Employment

1 wit

		19. Tribal Affairs
		20. Earth Sciences
		21. Social Justice & Empowerment
		22. Chemicals & Fertilizers
		23. New and Renewable Energy
		0.
		24. Atomic Energy
		25. Post
		26. Food Processing Industry
		27. President's Secretariat
		28. Niti Ayog
		29. Central Information Commission
		30. Lok Sabha Secretariat
		31. Rajya Sabha Secretariat
		32. Controller and Auditor-General
		32. Controller and Muditor-General
		the first than the second
III	Cont Cunita Anand Taint Connetan	y P. Tagal Adminan
111	Smt. Sunita Anand, Joint Secretary	y & Legal Adviser
	1 Shai Armit Singh Angus	(I) Carbinata
	1. Shri Avnit Singh Arora,	(I) Subjects:
	Director	
	2. Ms. Haimanti Bhattacharya,	1. Ease of Doing Business
	Director	2. Constitutional and Administrative Law
	3. Dr. RJR Kasibhatla, Addl. LA	Group-II
	4. Shri Sohan Kumar Sharma,	3. IT and Cyber Laws Group
	Addl. LA (ED)	4. Service Law Group
	5. Shri Neeraj Rawat, DLA	5. Finance Group
	6. Dr. K. M. Arya, DLA	6. Arbitration Group
	(DGFT)	
	7. Shri R.K. Choudhary,	(II) Ministries:
	DLA (DoP&T)	1. Railways
	8. Shri Arpit Anant Mishra,	2. Finance
	DLA (DFS)	3. Personnel PG & Pension (Including CBI)
	9. Dr. Amit Tyagi, DLA (CBI)	4. Staff Selection Commission
	10. Ms. Savita Rani Singhal, ALA	5. Commerce & Industry (Including DGFT,
	11. Shri Manindra Choudhary,	DPIIT)
	ALA (DoP&T & SSC)	6. MeitY
	12. Ms Madhulika Upadhyay, Jr.	7. Union Public Service Commission
	CGA	8. Central Vigilance Commission
	13. Shri Birsing Majhi, Consultant	9. Cabinet Secretariat
	14. Ms. Vatsala Shukla, YP	10. Prime Minister's Office
	15. Shri Kaushlendra Kumar,	11. National Security Council Secretariat
	Legal Consultant	y
IV	Shri Ashutosh Mishra, Joint Secre	tary & Legal Adviser
	,,,	, g
	1. Shri Lal Chand Dabaria,	(I) Subjects:
	ALA	
		1. Tourism
		1. I Oution
		(I) Ministries
		(I) Ministries:
		1. Youth Affairs & Sports
		2. Election Commission of India
		3. Tourism



2. UNITS

Sl. No.	Sections	Officers/Officials/Staff
1.	Admn.I (LA) Section	1. Smt. Sunita Anand, JS&LA
		2. Shri Rajeev Kumar, DS
		3. Shri V. S. Chauhan, US
	nesetti dicai tu arti i	4. Shri Anit Shishir Kerketta, SO
		5. Ms. Karuna Barad, ASO
		6. Shri Maneesh Kumar Mishra, ASO
		7. Shri Jaishankar Mishra, Consultant
		8. Shri Satish Kumar Prajapati, Court Clerk
		9. Shri Bhupender Verma, Court Clerk
		10. Ms. Poonam-I, DEO
2.	Vigilance Unit	1. Smt. Sunita Anand, JS&LA
	Agamie em	2. Shri Rajeev Kumar, DS
	34.8 14 KHE (1 47 1 1 1	3. Shri V. S. Chauhan, US
		4. Shri Ishant Gupta, SO
3.	Admn. II (LA) & Modernization	1. Shri Dhruva Kumar Singh, CCA
	Section	2. Shri S. K. Makkar, DS
		3. Shri Amit Kumar, US
		4. Shri Pawan Kumar Sharma, SO
		5. Shri Vikas Kumar, ASO
		6. Shri Dushant, ASO
		7. Shri Aman, Court Clerk
		8. Shri Arjun Singh Aswal, Court Clerk
		9. Shri Dilip Kumar, Court Clerk
		10. Shri N.P. Singh Mewati, Consultant
		11. Shri Sohan Singh, DEO
		12. Shri Rahul, CCTV, VC In-charge
4.	Admn. III (LA)	1. Shri R.S Verma, AS
		2. Shri Umashankar Thakur, Director
	tida — parket iir ayad	3. Shri Niranjan Nayak, US
3.7%		
1,000		4. Shri Ajay Kumar, SO
o está		5. Shri Geet Verma, ASO
		6. Shri Ramesh Kairamkonda, ASO
. "-		7. Shri Sagar Arora, ASO
		8. Shri Tanish Jindal, YP
		9. Shri Karan, DEO
5.	Admn. IV(LA)	1. Shri Dhruva Kumar Singh, CCA
		2. Shri S.K. Makkar, DS
		3. Shri Jyoti Swaroop Asthana, US
		4. Ms. Preeti Wadhwa, SO
		5. Shri Alok, SO
		6. Ms. Pallavi Singh, ASO
	요 이 이 기가 준 없는 이 없으므다.	7. Ms. Garima Bagoria, ASO
		8. Shri Yadvendra Pratap Singh, ASO
		9. Shri Ayush Mishra, ASO
		10. Ms. Poonam-II, DEO
6.	Advice A, B & C Sections	1. Shri Dhruva Kumar Singh, CCA
		2. Shri Prateek Kumar Tiwari, ALA,



		(Branch Officer Advice A, B & C) 3. Shri Ukshi Nand Negi, Assistant (Legal) 4. Ms. Deepika Priyadarshni, Assistant (Legal) 5. Shri Umesh Saini, Assistant (Legal) 6. Ms. Pragya Sambhavi, YP 7. Ms. Sunita, Court Clerk 8. Ms. Priyanka Sharma, DEO 9. Shri Hemraj, DEO 10. Shri Amit Kumar, DEO 11. Shri Rahul, DEO
7.	ADR Cell - Arbitration (including IIAC) & International Arbitration	 Shri Dhruva Kumar Singh, CCA Dr. RJR Kasibhatla, Addl. LA Ms. Haimanti Bhattacharya, Director Mr. Avnit Singh Arora, Director Shri Kuldeep Mendiratta, US Shri Milind Mujumdar, US SO - Vacant Shri Kapil Yadav, Assistant (Legal) Shri Narender Sharma, Court Clerk Ms. Shivani Meena, YP Shri Satya Narayan Mukhiya, DEO
8.	ADR Cell – Mediation	 Smt. Sunita Anand, JS&LA Ms. Haimanti Bhattacharya, Director Shri Avnit Singh Arora, Director Shri Kuldeep Mendiratta, US Shri Milind Mujumdar, US SO - Vacant Shri Kapil Yadav, Assistant (Legal) Shri Narender Sharma, Court Clerk Ms. Shivani Meena, YP Shri Satya Narayan Mukhiya, DEO
9.	Cash (LA) Section	 Shri Dhruva Kumar Singh, CCA Shri Kuldeep Mendiratta, US Ms. Vandana Sharma, SO Shri Rakesh Sharma, ASO Ms. Neena Gupta, ASO Shri S. Dhanaraj, ASO Shri Prakash Chander, ASO Shri Suresh Kumar Jangir, Court Clerk Shri Janardan Mahto, Court Clerk
10.	Training Division	 Dr. Anju Rathi Rana, AS Shri S.K. Makkar, DS Shri V. S. Chauhan, US Shri Alok, SO Shri Prince Sharma, DEO
11.	R&I Section	 Shri R.S Verma, AS Shri Kuldeep Mendiratta, US Shri Dinesh, Court Clerk Shri Ajay, JSA

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	5. Shri Ayush Kumar, DEO
	6. Shri Manoj Kumar, DEO
	7. Shri Rohit, DEO
Facilitation Centre	1. Shri R.S Verma, AS
	2. Shri Pawan Kumar Sharma, SO
Hindi Section	1. Shri R.S Verma, AS (Rajbhasha
	Adhikari)
	2. Shri Sanjay Kumar, AD (OL)
	3. Shri Shamsher Singh, AD (OL)
Implementation Cell	1. Shri R.S Verma, AS
	2. Smt. Shweta Jaiswal, ALA
-	3. Shri Raghvendra Mishra,
	Superintendent (Legal)
	4. Ms. Mamta Pandey, Superintendent
	(Legal)
	5. Shri Vishwajeet, YP
	6. Ms. Kamna Gupta, DEO
Matter relating to Bar Council of	1. Shri Dhruva Kumar Singh, CCA
India	2. Ms. Mamta Pandey, Superintendent
	(Legal)
Judicial Section	1. Smt. Sunita Anand, JS&LA
	2. Ms. Haimanti Bhattacharya, Director
	3. Shri Jaspal Singh Dhanju, DLA
	4. Shri Prateek Kumar Tiwari, ALA
	5. Shri Kumar Gaurva, SO
	6. Ms. Shweta Kamboj, SO
	7. Shri Sudarshan Lamba, Jr. CGA
	8. Shri Yogesh Vats, Jr.CGA
	9. Shri Gaurav Verma, ASO
	10. Shri Nand Kishore Shah, ASO
	11. Shri Prateek Pandya, Assistant (Legal)
	12. Shri Akash, Assistant (Legal)
	13. Shri Jaishankar Mishra, Consultant
	14. Ms. Eukti Garg, YP
	15. Shri Varun Garg, YP
	16. Shri Sanjay Rohilla, Sr. Court Clerk
	17. Shri Nirmal Das, Court Clerk
1 1	18. Shri Jitendra Kumar, DEO
5 . E	19. Shri Sachin Singh, DEO
	20. Shri Deepak Kaushik, DEO
	21. Shri Shivank Jain, DEO
	22. Shri Saurabh, DEO
AMRCD & AMRD	1. Smt. Sunita Anand, JS&LA
	2. Ms. Haimanti Bhattacharya, Director
	3. Shri Yogesh Vats, Jr.CGA
Library & Research Section	1. Shri Avnit Singh Arora, Director
	Hindi Section Implementation Cell Matter relating to Bar Council of India Judicial Section AMRCD & AMRD



		 Shri Anshul, LIA Ms. Bhawna, LIA Shri Vinay, Library Attendant Shri Arvind, Library Attendant Shri Devender, Library Attendant
19.	IT (Cyber Cell, LIMBS, & NIC)	 Ms. Haimanti Bhattacharya, Director Shri S.K. Makkar, DS (HOD) Shri J.S. Asthana, US Shri Saurav Chaudhary, SO Ms. Monika Kaushik, Sr. Software Trainer Shri Himanshu Sarawsat, Sr. Software Trainer Shri Rahul Kumar, Sr. Software Trainer Shri Ravi Kumar, Sr. Software Trainer Shri Gautam Kr. Mukhiya, Sr. Software Trainer Shri Ravi Kumar Dubey, Sr. Software Trainer Ms. Divya, YP Ms. Hitika Dutta, YP Shri Anshuman Tiwari, YP Shri Sumit Kumar, Cyber Security Analyst
20.	Coordination Section	 Shri Dhruva Kumar Singh, CCA Shri Umashankar Thakur, Director Shri Milind Mujumdar, US SO - Vacant Ms. Garima Bagoria, ASO (Additional Charge) Shri Sagar Arora, ASO (Additional Charge) Shri Rohit, Court Clerk Shri Satish Kumar Prajapati, Court Clerk (Additional Charge)
21.	Budget Section	 Shri Dhruva Kumar Singh, CCA Shri Amit Kumar, US
22.	Parliament matters	 Shri R.S Verma, AS Shri Umashankar Thakur, Director Shri Milind Mujumdar, US SO - Vacant
23.	Litigation (HC) Section	 Smt. Sunita Anand, JS&LA Shri Mohd. Muqeem, Addl. LA Shri Rakesh Kumar Khati, ALA Ms. Avnika Jindal, Assistant (Legal) Ms. Arti Pandey, Assistant (Legal) Shri Rajyavardhan, Assistant (Legal) Shri Raj Kumar, Sr. Court Clerk Shri Dharmendra, Court Clerk Ms. Babli Kathait, DEO

1.47

		10. Shri Rajnish Dutt Raturi, DEO 11. Ms. Namrata, DEO 12. Shri Satish Kumar, Consultant
	711 1 (017)	
24.	Litigation (CAT) Section	1. Smt. Sunita Anand, JS&LA
		 Shri Mohd. Muqeem, Addl. LA Shri Ram Naresh Kashya, Court Clerk
		5. Shri Kain Naresh Kasnya, Court Clerk
25.	Litigation (LC) Section	1. Smt. Sunita Anand, JS&LA
		2. Shri S.K. Tiwari, ALA
		3. Smt. Prerna, ALA
		4. Shri Ravi Kumar, Assistant (Legal)
		5. Ms. Sonalika Dash, DEO
		6. Ms. Smriti Malhotra, DEO
26.	Notary Cell	1. Shri Ashutosh Mishra, JS & LA
		2. Shri Rajeev Kumar, DS
		3. Shri Arpit Anant Mishra, DLA
		(Additional Charge)
	Transport of the second	4. Shri Radhe Shyam Singh, US
		5. Shri Muneswara Rao Lakka, SO
		6. Shri Inderjeet Singh, Assistant (Legal)
		7. Ms. Jaishri Raj Soni, LRA
		8. Shri Jitender Sharma, DEO
		9. Ms. R. Vijayalakshmi, DEO
		10. Ms. Anjali Pal, DEO
		11. Ms. Monika, DEO
		12. Shri Balbir, DEO
		13. Shri Keshav, DEO
	1.5	14. Shri Sachin Kumar, DEO
- 3		15. Shri Manish Sharma, DEO
1.0	1,000-10-0	16. Shri Sunil Kumar, DEO
		17. Shri Nishant Tomar, DEO
		18. Shri Amar, DEO
		19. Shri Aman, DEO 20. Shri Sunny Kumar, DEO
		21. Shri Dinesh Kumar, DEO
800		21. Shiri Dineshi Kumar, Dibo
27.	Public Grievance	1. Shri R.S Verma, AS
4		2. Shri S.K. Makkar, DS
	*	3. Shri Kuldeep Mendiratta, US
		4. Shri Saurav Chaudhary, SO
		5. Ms. Shweta Negi, Court Clerk
		6. Ms. Shabnam Praveen, DEO
		7. Ms. Teena, DEO
		All Addl.LAs/DLAs/ALAs as mentioned below shall act as PG Officers:-
		8. Shri Niraj Kumar, Addl. LA
		9. Shri Neeraj Rawat, DLA
ā		9. Shri Neeraj Rawat, DLA 10. Dr. Amit Tyagi, DLA



		12. Shri Surendra Kumar, DLA
		13. Ms. Jyoti Divya, DLA
		14. Dr. Harinder Pal Singh, ALA
	*	15. Smt. Savita Rani Singal, ALA
		16. Shri Lal Chand Dabaria, ALA
		17. Shri Satish Kumar Singh, ALA
28.	RTI Cell	1. Smt. Sunita Anand, JS&LA (Appellate
		Authority)
		2. Ms. Jyoti Divya, DLA
		3. Ms. Vandana Sharma, SO
		4. Ms. Kunda Lalita, ASO
		5. Ms. Shalu Thapa, DEO
		6. Ms. Kirti Arora, DEO
29.	Research, Analysis & Innovation	1. Shri R. S. Verma, AS
		2. Dr. Anju Rathi Rana, AS
		3. Smt Sunita Anand, JS&LA
		4. Dr RJR Kasibhatla, Addl. LA
		5. Shri Avnit Singh Arora, Director
		6. Ms. Haimanti Bhattacharya, Director
		7. Sh Arpit Anant Mishra, DLA
		8. Sh Kuldeep Mendiratta, US
		9. Ms Madhulika Upadhyay, Jr. CGA
30.	Drafting Section	1. Smt. Sunita Anand, JS&LA
		2. Shri Neeraj Rawat, DLA
	4 * .	3. Smt. Savita Rani Singhal, ALA
31.	International Law & Cooperation	1. Dr. R. J. R. Kasibhatla, Addl. LA
51.	Section Section	2. Shri Avnit Singh Arora, Director
	Secusion	3. Ms. Haimanti Bhattacharya, Director
		5. Ho. Hamand Bhattacharya, Bheetor
32.	Monitoring, Evaluation Section &	Shri Avnit Singh Arora, Director
	Annual Report	2. Ms. Haimanti Bhattacharya, Director
33.	IEC & Social Media Unit	1. Smt. Sunita Anand, JS&LA
		2. Ms. Haimanti Bhattacharya, Director
		3. Shri Rajeev Kumar, DS
		4. Shri Jyoti Swaroop Asthana, US
		5. Shri Amlan Majumdar (Ex Director
		External Services), Consultant
	- 1	6. Shri Saurav Chaudhary, SO
	BRANCH SECRETARIATS	
		4 01 1160 7
	Mumbai	1. Shri M.C. Prusty, Addl. GA
		2. Shri S.K. Ramanna, ALA
	Kolkata	1. Shri A.A. Ansari, Sr. GA
		2. Dr. Subhro Jyoti Mukerjee, DLA
	Chennai	1. Shri J.P. Dubey, DLA
	Bengaluru	1. Shri Sudarshana K, Addl. GA
		2. B. Nanda Kumar, ALA



- 2. Shri Neeraj Rawat, DLA in addition to his other duties will also be the Protocol Officer of this Department including office of Hon'ble Minister of State (I/C) for Law & Justice
- 3. All Group Heads, Unit Heads and Branch Secretariat Heads shall submit their monthly performance reports to the Law Secretary by 5th of every month on the following deliverables:-
 - (i) E-Samiksha Updation;
 - (ii) Website Updation;
 - (iii) Review/weeding out and archiving of files;
 - (iv) Capacity building of officers of the Group and utilization of IGOT services;
 - (v) Disposal of Parliamentary assurances;
 - (vi) Timely disposal of RTI;
 - (vii) Disposal of public grievances;
 - (viii) Submission of background papers of all important matters dealt;
 - (ix) Disposal of VIP/PMO references;
 - (x) Identification and disposal of obsolete office items and;
 - (xi) Preparation of activity details for compilation of Annual Report.

1. 221011

(V. S. Chauhan) Under Secretary to the Govt. of India Tele No: 011-23383634

- 1. All Group Heads
- 2. PS to Hon'ble MoS (I/C) L&J/PSO to Law Secretary
- 3. PPS/Sr. PPS/PSO to Addl. Secretaries/JS&LAs/Sr. Adviser/CCA
- 4. All Officers & Sections in the Department of Legal Affairs
- 5. SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.

No.34/2/2016-Vig. Government of India Ministry of Law & Justice Department of Legal Affairs Vigilance Unit

> Shastri Bhawan, New Delhi. Dated 12th January, 2024

OFFICE MEMORANDUM

Subject: Appointment of Chief Vigilance Officer in the Ministry of Law & Justice (Department of Legal Affairs & Legislative Department) on short term basis – reg.

The undersigned is directed to say that the Competent Authority in the Ministry of Law & Justice has approved Smt. Sunita Anand, Joint Secretary & Legal Adviser, Department of Legal Affairs to work as the Chief Vigilance Officer on short term basis in the Ministry of Law & Justice (Department of Legal Affairs and Legislative Department) initially for a period of three months w.e.f. 12.01.2024 or till the appointment of new Chief Vigilance Officer on regular basis, or until further orders, whichever is the earliest.

2. All communications pertaining to Vigilance matters intended for the Ministry of Law & Justice may accordingly be addressed to Smt. Sunita Anand, Joint Secretary & Legal Adviser. Her office and residential address and telephone numbers are as under:

Office	Residence
Room No. 422-A(A), 'A' Wing, 4th Floor,	H. No.D-5, Tower-13, Type-V Qtrs, Kidwai Nagar
Shastri Bhawan, Dr. Rajendra Prasad Marg,	(East), New Delhi – 110 067.
New Delhi-110 001	
Tel.No.011-23381773	

(Varun Singh Chauhan)
Under Secretary to the Govt. of India
Tel 2338 3634

To,

- 1. All Ministries/Departments of the Government of India
- Central Vigilance Commission, Satarkta Bhawan, GPO Complex, INA, New Delhi. A
 proposal for appointment of a CVO as per extant procedure will be sent in due course for
 consideration of the CVC.
- 3. Central Bureau of Investigation, CGO Complex, Lodhi Road, New Delhi.
- 4. Secretary, Union Public Service Commission, Dholpur House, New Delhi.
- 5. Shri Sunita Anand, Joint Secretary & Legal Adviser & CVO, Department of Legal Affairs, New Delhi.
- 6. PS to Hon'ble MoS (I/C) L&J /PPS to LS/PPS to AS(RSV)/ PPS to AS(Dr. ARR)/PPS to JS&LA(SA)/ PPS to JS&LA(AM)/ PPS to CCA (DKS)
- 7. PPS to Secretary, Legislative Department
- 8. The President, ITAT, Mumbai
- 9. The Registrar, ITAT, New Delhi / Registrar, ATFE, New Delhi
- 10. Under Secretary, Law Commission / NALSA
- 11. Sr. Technical Director, NIC, Department of Legal Affairs with a request to upload the above order in the website of this Department
- 12. All Officers/Sections of the Dept. of Legal Affairs/ Legislative Department
- 13. Service Book/Personal file of the Officer / Office Order folder

F. No. 15/1/2017-Admn.1 (LA)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 10 January, 2024

OFFICE ORDER NO. 0/2024

Consequent upon the approval of the competent authority, the following arrangement of Link Officers is made with immediate effect:

S.No.	Name of the Officer	Name of the Link Officer
1.	Shri R.S. Verma, AS	Dr. Anju Rathi Rana, AS
2.	Dr. Anju Rathi Rana, AS	Shri R.S. Verma, AS
3.	Shri Ashutosh Mishra, JS&LA	Smt. Sunita Anand, JS&LA
4.	Smt. Sunita Anand, JS&LA	Shri D.K. Singh, CCA
5.	Shri D.K. Singh, CCA	Smt. Sunita Anand, JS&LA

V. S. Chauhan)

(V. S. Chauhan) Under Secretary to the Govt. of India

Tele No: 011-23383634

- 1. All Group Heads
- 2. PS to Hon'ble MSLJ(I/C)/PPS to Law Secretary
- 3. PPS/Sr. PPS/PSO to Addl. Secretaries/JS&LAs/CCA
- 4. All Officers & Sections in the Department of Legal Affairs
- 5. SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.

F. No. 15/1/2017-Admn.1 (LA)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 10th January, 2024

OFFICE ORDER NO. 9/2024

With the approval of the Competent Authority, the following work is allocated with immediate effect as under:-

DISTRIBUTION OF WORK IN THE DEPARTMENT OF LEGAL AFFAIRS

1. ADVICE GROUPS

Group No.	Grouping of Officers	Ministries and Subjects Assigned
I	Shri R.S. Verma, Additional Secre	tary
	1. Niraj Kumar, Addl. LA	(I) Subjects:
	2. Dr. P.K. Behera, Addl.	1. Constitutional and Administrative Lav
	LA (Defence)	Group-I
	3. Shri Japan Babu, Addl.	2. Conveyancing & Contract Law Group
- 1	LA (NCB & DP)	3. Consumer Affairs Law Group
	4. Shri Pradeep Kumar	4. Urban Development & Estate Office
	Gangwar, DLA (MHA)	Group
4	5. Shri Bhupesh Varma,	5. Science & Technology Group
	DLA (Defence)	6. Water Resources
7	6. Dr. R.S. Shrinet, DLA	7. Consumer Affairs
2.5	(CPWD)	8. Corporate Law, Fiscal and Policy La
	7. Ms. Renu Pandey, ALA	Group
	(APO Defence)	9. Transport Law and Policy Group
	8. Ms. Jyoti Divya, DLA	, , , ,
	9. Shri Hemant Kumar,	(II) Ministries:
	DLA (Space)	
	10. Shri B.S. Sharma, ALA (IB	1. Consumer Affairs, Food & Publ
	& NATGRID)	Distribution
	11. Smt. Champa Bisht, ALA	2. Housing and Urban Affairs including
	(SFIO)	Directorate of Estates
	12. Dr. D.V. Rao, Consultant	3. Defence
	13. Shri Khushvinder Sharma,	4. Jal Shakti
	Legal Consultant	5. Corporate Affairs
1,0	8	6. Law and Justice
		7. Culture
		8. Road Transport and Highways
		9. Ports, Shipping & Waterways
	to the second second	10. Ministry of Development of Nort
		Eastern Region
		11. Power
		12. Education
		13. Health & Family Welfare
		14. Ministry of Cooperation
		15. Department of Space
2.0		16. Home Affairs (including NCB)
		17. Petroleum & Natural Gas



		18. Steel 19. Information and Broadcasting 20. Telecommunication 21. Parliamentary Affairs 22. External Affairs 23. Ministries/Departments and matters not otherwise specified (III) Conveyancing: 1. All Conveyance matters and issues involving Interpretation of Contracts (IV) Parliament Questions: 1. All Parliamentary Matters including Questions
		(V) Miscellaneous: 1.Pending work of erstwhile PMA
II	Dr. Anju Rathi Rana, Additional S	Secretary
	 Shri Praveen Srivastava, Addl. LA (Labour) Shri Surendra Kumar, DLA Dr. Harinder Pal Singh, ALA Shri Satish Kumar Singh, ALA Ms. Sweety Gulia, YP Shri Sahendra Pratap Singh, YP 	(I) Subjects: 1. Agriculture Law Group 2. Labour 3. Women Empowerment Group 4. Environment Group 5. Natural Resources and Environment Law Group 6. Energy & Resources Group (II) Ministries:
		 Statistics & Programme Implementation MSME Skill Development & Entrepreneurship Fisheries, Animal Husbandry and Dairying Science& Technology (Including Biotechnology) Heavy Industry and Public Enterprises Environment, Forest & Climate Change Agriculture & Farmers Welfare Women and Child Development Minority Affairs Textiles Panchayati Raj Rural Development AYUSH Civil Aviation Mines Coal Labour & Employment



		19. Tribal Affairs
		20. Earth Sciences
		21. Social Justice & Empowerment
		22. Chemicals & Fertilizers
		23. New and Renewable Energy
		24. Atomic Energy
		25. Post
		26. Food Processing Industry
		27. President's Secretariat
7 4 4		28. Niti Ayog
	*	29. Central Information Commission
		30. Lok Sabha Secretariat
		31. Rajya Sabha Secretariat
		32. Controller and Auditor-General
III	Smt. Sunita Anand, Joint Secretary	y & Legal Adviser
2 59 1	Shri Avnit Singh Arora, Director	(I) Subjects:
	2. Ms. Haimanti Bhattacharya,	Ease of Doing Business
	Director	Constitutional and Administrative Law
	3. Dr. RJR Kasibhatla, Addl. LA	Group-II
	4. Shri Sohan Kumar Sharma,	3. IT and Cyber Laws Group
	Addl. LA (ED)	4. Service Law Group
4,5,0	The state of the s	
	5. Shri Neeraj Rawat, DLA	5. Finance Group
	6. Dr. K. M. Arya, DLA	6. Arbitration Group
	(DGFT)	(II) Ministries.
	7. Shri R.K. Choudhary,	(II) Ministries:
	DLA (DoP&T)	1. Railways
	8. Shri Arpit Anant Mishra,	2. Finance
	DLA (DFS)	3. Personnel PG & Pension (Including CBI)
	9. Dr. Amit Tyagi, DLA (CBI)	4. Staff Selection Commission
	10. Ms. Savita Rani Singhal, ALA	5. Commerce & Industry (Including DGFT,
	11. Shri Manindra Choudhary,	DPIIT)
	ALA (DoP&T & SSC)	6. MeitY
	12. Ms Madhulika Upadhyay, Jr.	7. Union Public Service Commission
	CGA	8. Central Vigilance Commission
-X*****	13. Shri Birsing Majhi, Consultant	9. Cabinet Secretariat
1.7	14. Ms. Vatsala Shukla, YP	10. Prime Minister's Office
	15. Shri Kaushlendra Kumar,	11. National Security Council Secretariat
	Legal Consultant	
IV	Shri Ashutosh Mishra, Joint Secre	tary & Legal Adviser
	1. Shri Lal Chand Dabaria,	(I) Subjects:
10.00	ALA	
9 - 9		1. Tourism
		(I) Ministries:
		1. Youth Affairs & Sports
		2. Election Commission of India
		3. Tourism

2. UNITS

Sl. No.	Sections	Officers/Officials/Staff
1.	Admn.I (LA) Section	1. Smt. Sunita Anand, JS&LA
		2. Shri Rajeev Kumar, DS
		3. Shri V. S. Chauhan, US
		4. Shri Anit Shishir Kerketta, SO
		5. Ms. Karuna Barad, ASO
		6. Shri Maneesh Kumar Mishra, ASO
		7. Shri Jaishankar Mishra, Consultant
		8. Shri Satish Kumar Prajapati, Court Cler
		9. Shri Bhupender Verma, Court Clerk
		10. Ms. Poonam-I, DEO
2.	Vigilance Unit	1. Smt. Sunita Anand, JS&LA
۷.	Vignance Cint	2. Shri Rajeev Kumar, DS
		3. Shri V. S. Chauhan, US
		4. Shri Ishant Gupta, SO
3.	Admn. II (LA) & Modernization	Shri Dhruva Kumar Singh, CCA
	Section	2. Shri S. K. Makkar, DS
		3. Shri Amit Kumar, US
		4. Shri Pawan Kumar Sharma, SO
		5. Shri Vikas Kumar, ASO
		6. Shri Dushant, ASO
		7. Shri Aman, Court Clerk
		8. Shri Arjun Singh Aswal, Court Clerk
		9. Shri Dilip Kumar, Court Clerk
		10. Shri N.P. Singh Mewati, Consultant
		11. Shri Sohan Singh, DEO
4.	Admn. III (LA)	1. Shri R.S Verma, AS
		2. Shri Umashankar Thakur, Director
		3. Shri Niranjan Nayak, US
		4. Shri Ajay Kumar, SO
		5. Shri Geet Verma, ASO
		6. Shri Ramesh Kairamkonda, ASO
		7. Shri Sagar Arora, ASO
		8. Shri Tanish Jindal, YP
		9. Shri Karan, DEO
5.	Admn. IV(LA)	Shri Dhruva Kumar Singh, CCA
J.	21011111. 1 V (1211)	2. Shri S.K. Makkar, DS
		3. Shri Jyoti Swaroop Asthana, US
		4. Ms. Preeti Wadhwa, SO
	3336	5. Shri Alok, SO
		6. Ms. Pallavi Singh, ASO
		7. Ms. Garima Bagoria, ASO
		8. Shri Yadvendra Pratap Singh, ASO
		9. Shri Ayush Mishra, ASO
		10. Ms. Poonam-II, DEO
6.	Advice A, B & C Sections	Shri Dhruva Kumar Singh, CCA
o.	That ice II, D a G occupits	2. Shri Prateek Kumar Tiwari, ALA,
	19 19 10	(Branch Officer Advice A, B & C)

7.	ADR Cell - Arbitration & International Arbitration	 Shri Ukshi Nand Negi, Assistant (Legal) Ms. Deepika Priyadarshni, Assistant (Legal) Shri Umesh Saini, Assistant (Legal) Ms. Pragya Sambhavi, YP Ms. Sunita, Court Clerk Ms. Priyanka Sharma, DEO Shri Hemraj, DEO Shri Amit Kumar, DEO Shri Rahul, DEO Shri Rahul, DEO Shri Rhir Kasibhatla, Addl. LA Ms. Haimanti Bhattacharya, Director Mr. Avnit Singh Arora, Director Shri Hemant Kumar, DLA Shri Pradeep Kumar Gangwar, DLA
8.	ADR Cell – Mediation	 Smt. Sunita Anand, JS&LA Ms. Haimanti Bhattacharya, Director Shri Avnit Singh Arora, Director Shri Kuldeep Mendiratta, US Shri Milind Mujumdar, US Shri Yogesh Saini, SO Shri Kapil Yadav, Assistant (Legal)
		8. Shri Narender Sharma, Court Clerk 9. Ms. Shivani Meena, YP 10. Shri Satya Narayan Mukhiya, DEO
9.	Cash (LA) Section	 Shri Dhruva Kumar Singh, CCA Shri Kuldeep Mendiratta, US Ms. Vandana Sharma, SO Shri Rakesh Sharma, ASO Ms. Neena Gupta, ASO Shri S. Dhanaraj, ASO Shri Prakash Chander, ASO Shri Suresh Kumar Jangir, Court Clerk Shri Janardan Mahto, Court Clerk
10.	Training Division	 Dr. Anju Rathi Rana, AS Shri S.K. Makkar, DS Shri V. S. Chauhan, US Shri Alok, SO Shri Prince Sharma, DEO
11.	R&I Section	 Shri R.S Verma, AS Shri Kuldeep Mendiratta, US Shri Dinesh, Court Clerk Shri Ajay, JSA Shri Ayush Kumar, DEO Shri Manoj Kumar, DEO Shri Rohit, DEO
12.	Facilitation Centre	 Shri R.S Verma, AS Shri Pawan Kumar Sharma, SO

13.	Hindi Section	1. Shri R.S Verma, AS (Rajbhasha Adhikari)
		 Shri Sanjay Kumar, AD (OL) Shri Shamsher Singh, AD (OL)
14.	Implementation Cell	 Shri R.S Verma, AS Smt. Shweta Jaiswal, ALA
		3. Shri Raghvendra Mishra,
		Superintendent (Legal)
		4. Ms. Mamta Pandey, Superintendent
		(Legal)
		5. Shri Vishwajeet, YP
		6. Ms. Kamna Gupta, DEO
		o. His. Haima Supia, DES
15.	Matter relating to Bar Council of	1. Shri Dhruva Kumar Singh, CCA
	India	2. Ms. Mamta Pandey, Superintendent
		(Legal)
		= = =
16.	Judicial Section	1. Smt. Sunita Anand, JS&LA
		2. Ms. Haimanti Bhattacharya, Director
		3. Shri Jaspal Singh Dhanju , DLA
		4. Shri Prateek Kumar Tiwari, ALA
		5. Shri Kumar Gaurva, SO
		6. Ms. Shweta Kamboj, SO
		7. Shri Sudarshan Lamba, Jr. CGA
		8. Shri Yogesh Vats, Jr.CGA
		9. Shri Gaurav Verma, ASO
		10. Shri Nand Kishore Shah, ASO
		11. Shri Prateek Pandya, Assistant (Legal)
		12. Shri Akash, Assistant (Legal)
		13. Shri Jaishankar Mishra, Consultant
		14. Ms. Eukti Garg, YP
		15. Shri Varun Garg, YP
		16. Shri Sanjay Rohilla, Sr. Court Clerk
		17. Shri Nirmal Das, Court Clerk
		18. Shri Jitendra Kumar, DEO
		19. Shri Sachin Singh, DEO
		20. Shri Deepak Kaushik, DEO
		21. Shri Shivank Jain, DEO
		22. Shri Saurabh, DEO
17.	AMRCD & AMRD	1. Smt. Sunita Anand, JS&LA
		2. Ms. Haimanti Bhattacharya, Director
	-	3. Shri Yogesh Vats, Jr.CGA
		, 3
18.	Library & Research Section	1. Shri Avnit Singh Arora, Director
	* 4.5	2. Shri Debjit Sarkar, Librarian
		3. Shri Anshul, LIA
		4. Ms. Bhawna, LIA
		5. Shri Vinay, Library Attendant
		6. Shri Arvind, Library Attendant

	LIMBS & IT Management & NIC	 Ms. Haimanti Bhattacharya, Director Shri S.K. Makkar, DS
		 Shri J.S. Asthana, US Shri Saurav Chaudhary, SO
20.	Coordination Section	Shri Dhruva Kumar Singh, CCA
		2. Shri Umashankar Thakur, Director
		3. Shri Milind Mujumdar, US
		4. Shri Yogesh Saini, SO
		5. Ms. Garima Bagoria, ASO (Additional Charge)
		6. Shri Sagar Arora, ASO (Additional
		Charge)
		7. Shri Rohit, Court Clerk
- 1		8. Shri Satish Kumar Prajapati, Court
1		Clerk (Additional Charge)
21.	Budget Section	Shri Dhruva Kumar Singh, CCA
		2. Shri Amit Kumar, US
22.	Parliament matters	1. Shri R.S Verma, AS
		2. Shri Umashankar Thakur, Director
		3. Shri Milind Mujumdar, US
		4. Shri Yogesh Saini, SO
23.	Litigation (HC) Section	Smt. Sunita Anand, JS&LA
		2. Shri Mohd. Muqeem, Addl. LA
		3. Shri Rakesh Kumar Khati, ALA
		4. Ms. Avnika Jindal, Assistant (Legal)
		5. Ms. Arti Pandey, Assistant (Legal)
		6. Shri Rajyavardhan, Assistant (Legal)
		7. Shri Raj Kumar, Sr. Court Clerk
		8. Shri Dharmendra, Court Clerk
		9. Ms. Babli Kathait, DEO
		10. Shri Rajnish Dutt Raturi, DEO
		11. Ms. Namrata, DEO
4		12. Shri Satish Kumar, Consultant
24.	Litigation (CAT) Section	1. Smt. Sunita Anand, JS&LA
		2. Shri Mohd. Muqeem, Addl. LA
		3. Shri Ram Naresh Kashya, Court Clerk
25.	Litigation (LC) Section	1. Smt. Sunita Anand, JS&LA
4-71-12		2. Shri S.K. Tiwari, ALA
		3. Smt. Prerna, ALA
		4. Shri Ravi Kumar, Assistant (Legal)
		5. Ms. Sonalika Dash, DEO
		6. Ms. Smriti Malhotra, DEO
26.	Notary Cell	1. Shri Ashutosh Mishra, JS & LA
	*	2. Shri Rajeev Kumar, DS
		3. Shri Arpit Anant Mishra, DLA
	3	(Additional Charge)
		4. Shri Radhe Shyam Singh, US

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		 Shri Muneswara Rao Lakka, SO Shri Inderjeet Singh, Assistant (Legal) Ms. Jaishri Raj Soni, LRA Shri Jitender Sharma, DEO Ms. R. Vijayalakshmi, DEO Ms. Anjali Pal, DEO Ms. Monika, DEO Shri Balbir, DEO Shri Keshav, DEO Shri Sachin Kumar, DEO Shri Manish Sharma, DEO Shri Nishant Tomar, DEO Shri Nishant Tomar, DEO Shri Rohit Kumar, DEO Shri Aman, DEO Shri Sunny Kumar, DEO Shri Sunny Kumar, DEO Shri Dinesh Kumar, DEO
27.	Public Grievance	 Shri R.S Verma, AS Shri Kuldeep Mendiratta, US Shri Saurav Chaudhary, SO Ms. Shweta Negi, Court Clerk Ms. Shabnam Praveen, DEO Ms. Teena, DEO All Addl.LAs/DLAs/ALAs as mentioned
		 below shall act as PG Officers:- Shri Niraj Kumar, Addl. LA Shri Neeraj Rawat, DLA Dr. Amit Tyagi, DLA Shri Pradeep Kumar Gangwar, DLA Shri Surendra Kumar, DLA Ms. Jyoti Divya, DLA Dr. Harinder Pal Singh, ALA Smt. Savita Rani Singal, ALA Shri Lal Chand Dabaria, ALA Shri Satish Kumar Singh, ALA
28.	RTI Cell	 Smt. Sunita Anand, JS&LA (Appellate Authority) Ms. Jyoti Divya, DLA Ms. Vandana Sharma, SO Ms. Kunda Lalita, ASO Ms. Shalu Thapa, DEO Ms. Kirti Arora, DEO
29.	Research, Analysis & Innovation	 Shri R. S. Verma, AS Dr. Anju Rathi Rana, AS Smt Sunita Anand, JS&LA Dr RJR Kasibhatla, Addl. LA Shri Avnit Singh Arora, Director Ms. Haimanti Bhattacharya, Director Sh Arpit Anant Mishra, DLA

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		 Sh Kuldeep Mendiratta, US Ms Madhulika Upadhyay, Jr. CGA
30.	Dustina Castian	
30.	Drafting Section	1. Smt Sunita Anand, JS&LA
		2. Shri Neeraj Rawat, DLA
		3. Smt. Savita Rani Singhal, ALA
31.	International Law & Cooperation	1. Dr. R. J. R. Kasibhatla, Addl. LA
	Section	2. Shri Avnit Singh Arora, Director
		3. Ms. Haimanti Bhattacharya, Director
32.	Monitoring, Evaluation Section &	Shri Avnit Singh Arora, Director
02.	Annual Report	2. Ms. Haimanti Bhattacharya, Director
	Tambut Report	2. 1710. Hamana Dhatacharya, Dheetoi
33.	IEC & Social Media Unit	1. Smt. Sunita Anand, JS&LA
		2. Ms. Haimanti Bhattacharya, Director
		3. Shri Rajeev Kumar, DS
		4. Shri Jyoti Swaroop Asthana, US
		5. Shri Amlan Majumdar (Ex Director
		External Services), Consultant
		6. Shri Saurav Chaudhary, SO
34.	Cyber Cell	1. Ms. Haimanti Bhattacharya, Director
	, , , , , , , , , , , , , , , , , , , ,	2. Shri Jyoti Swaroop Asthana, US
		3. Shri Kumar Gaurva, SO
		4. Ms. Divya, YP
		5. Ms. Hitika Dutta, YP
		6. Shri Anshuman Tiwari, YP
	BRANCH SECRETARIATS	
	Mumbai	1. Shri M.C. Prusty, Addl. GA
		2. Shri S.K. Ramanna, ALA
	Kolkata	1. Shri A.A. Ansari, Sr. GA
	7	Dr. Subhro Jyoti Mukerjee, DLA
	Chennai	1. Shri J.P. Dubey, DLA
12,71	Bengaluru	1. Shri Sudarshana K, Addl. GA
		2. B. Nanda Kumar, ALA

- 2. Shri Neeraj Rawat, DLA in addition to his other duties will also be the Protocol Officer of this Department including office of Hon'ble Minister of State (I/C) for Law & Justice
- 3. All Group Heads, Unit Heads and Branch Secretariat Heads shall submit their monthly performance reports to the Law Secretary by 5th of every month on the following deliverables:-
 - (i) E-Samiksha Updation;
 - (ii) Website Updation;
 - (iii) Review/weeding out and archiving of files;
 - (iv) Capacity building of officers of the Group and utilization of IGOT services;
 - (v) Disposal of Parliamentary assurances;
 - (vi) Timely disposal of RTI;
 - (vii) Disposal of public grievances;
 - (viii) Submission of background papers of all important matters dealt;

- (ix) Disposal of VIP/PMO references;
- (x) Identification and disposal of obsolete office items and;
- (xi) Preparation of activity details for compilation of Annual Report.

(V. S. Chauhan)

Under Secretary to the Govt. of India Tele No: 011-23383634

- 1. All Group Heads
- 2. PS to Hon'ble MoS (I/C) L&J/PSO to Law Secretary
- 3. PPS/Sr. PPS/PSO to Addl. Secretaries/JS&LAs/Sr. Adviser/CCA
- 4. All Officers & Sections in the Department of Legal Affairs
- 5. SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.

F. No. 15/1/2017-Admn.1 (LA)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 28th December, 2023

OFFICE ORDER NO. 318/2023

Consequent upon the approval of the competent authority, Shri Dhruva Kumar Singh, CCA has been assigned the work relating to 'National Litigation Management Policy' in addition to his existing duties/ responsibilities with immediate effect until further orders.

(V. S. Chauhan)

Under Secretary to the Govt. of India

Tele No: 011-23383634

- 1. Shri Dhruva Kumar Singh, CCA
- 2. All Group Heads
- 3. PS to Hon'ble MSLJ(I/C)/PSO to Law Secretary
- 4. PPS/Sr. PPS/PSO to Addl. Secretaries/JS&LAs/CCA
- 5. All Officers & Sections in the Department of Legal Affairs
- 6. SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.

F. No. 15/1/2017-Admn.1 (LA) Government of India Ministry of Law and Justice Department of Legal Affairs *****

> Shastri Bhawan, New Delhi Dated the 27th December, 2023

OFFICE ORDER NO.315 /2023

Consequent upon the approval of the competent authority, the following arrangement of Link Officers is made with immediate effect:

S.No.	Name of the Officer	Name of the Link Officer
1.	Shri R.S. Verma, AS	Dr. Anju Rathi Rana, AS
2.	Dr. Rajiv Mani, AS	Smt. Sunita Anand, JS&LA
3.	Dr. Anju Rathi Rana, AS	Shri R.S. Verma, AS
4.	Shri Ashutosh Mishra, JS&LA	Shri D.K. Singh, CCA
5.	Smt. Sunita Anand, JS&LA	Dr. Rajiv Mani, AS
6.	Shri D.K. Singh, CCA	Shri Ashutosh Mishra, JS&LA

(V. S. Chauhan)

Under Secretary to the Govt. of India Tele No: 011-23383634

- 1. All Group Heads
- 2. PS to Hon'ble MSLJ(I/C)/PSO to Law Secretary
- 3. PPS/Sr. PPS/PSO to Addl. Secretaries/JS&LAs/CCA
- 4. All Officers & Sections in the Department of Legal Affairs
- 5. SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.

F. No. 15/1/2017-Admn.I (LA) Government of India Ministry of Law and Justice Department of Legal Affairs

> Shastri Bhawan, New Delhi Dated the 17th November, 2023

OFFICE ORDER NO. 290/2023

With the approval of the Competent Authority, the following work is allocated with immediate effect as under:-

DISTRIBUTION OF WORK IN THE DEPARTMENT OF LEGAL AFFAIRS

1. ADVICE GROUPS

Group No.	Grou	ping of Officers	ng of Officers Ministries and Subjects Assigned	
I	Shri R.S. Verma, Additional Secretary			
	1. Nit	aj Kumar, Addl. LA	(I) Su	bjects:
	2. Dr.	P.K. Behera, Addl.	1.	Constitutional and Administrative Law
	LA	(Defence)		Group-I
	3. Shi	ri Bhupesh Varma,	2.	Conveyancing & Contract Law Group
4,153	DL	A (Defence)	3.	Water.
	4. Dr.	R.S. Shrinet, DLA	4.	Urban Development & Estate Office
	(CI	PWD)		Group
	5. Ms	. Renu Pandey,	5.	Science & Technology Group
	AI	A (APO Defence)	6.	Water Resources
3.46	6. Ms	. Jyoti Divya, DLA		
	7. Sh	ri Hemant Kumar,	(II) M	inistries:
	DI	A (Space)	_ ′	
	8. Sm	t. Champa Bisht, ALA	1.	Minority Affairs
	(SI	FIO)	2.	Housing and Urban Affairs including
				Directorate of Estates
			3.	Defence
			4.	Jal Shakti
			5.	Textiles
			6.	Law and Justice
			7.	Culture
			8.	Panchayati Raj
			9.	Rural Development
				Ports, Shipping & Waterways
			11.	Ministry of Development of North
				Eastern Region
- 1			12.	Corporate Affairs
79.4			1	Power
			14.	Education
			15.	Health & Family Welfare



		16. Ministries/Departments and matters not otherwise specified 17. Ministry of Cooperation 18. Department of Space (III) Conveyancing: 1. All Conveyance matters and issues involving Interpretation of Contracts (IV) Miscellaneous: 1. Pending work of erstwhile PMA	
TT	Dr. Dalla Mani Addisional Consta		
11	Dr. Rajiv Mani, Additional Secreta		
1. Dr.RJR Kasibhatla, Addl. LA 2. Ms. Haimanti Bhattacharya, Director 3. Shri Avnit Singh Arora, Director 4. Shri Sohan Kumar Sharma, Addl. LA (ED) 5. Shri Japan Babu, Addl. LA (NCB & DP) 6. Shri Pradeep Kumar Gangwar, DLA (MHA) 7. Shri Arpit Anant Mishra, DLA (DFS) 8. Shri R.K. Choudhary, DLA (DoP&T) 9. Shri Lal Chand Dabaria, ALA 10. Shri B.S. Sharma, ALA (IB & NATGRID) 11. Shri Brindaban, (NTRO) 12. Shri Manindra Choudhary, DLA (CBI) 15. I		 Subjects: Constitutional and Administrative Law Group-II Arbitration Group Finance, Corporate Law, Fiscal and Policy Law Group Natural Resources and Environment Law Group Energy & Resources Group IT and Cyber Laws Group Service Law Group (II) Ministries: Finance Home Affairs (including NCB) Lok Sabha Secretariat Rajya Sabha Secretariat Controller and Auditor-General Petroleum & Natural Gas Steel Chemicals & Fertilizers New and Renewable Energy Atomic Energy MeitY Information and Broadcasting Telecommunication Parliamentary Affairs Union Public Service Commission Central Vigilance Commission Cabinet Secretariat Personnel PG & Pension (Including CBI) 	

		(III) Parliament Questions: 1. All Parliamentary Matters including Questions
III	Dr. Anju Rathi Rana, Additional S	Secretary
	 Shri Praveen Srivastava, Addl. LA (Labour) Shri Surendra Kumar, DLA Dr. Harinder Pal Singh, ALA 	(I) Subjects: 1. Labour 2. Women Empowerment Group 3. Environment Group
	4. Shri Satish Kumar Singh, ALA	4. Agriculture (II) Ministries:
		 Statistics & Programme Implementation MSME Skill Development & Entrepreneurship Ministry of Fisheries, Animal Husbandry and Dairying Science& Technology (Including Biotechnology) Ministry of Heavy Industry and Public Enterprises Environment, Forest & Climate Change AYUSH Civil Aviation Mines Labour & Employment Tribal Affairs Coal Earth Sciences Social Justice & Empowerment President's Secretariat Niti Ayog Central Information Commission Agriculture & Farmers Welfare Women and Child Development
IV	Smt. Sunita Anand, Joint Secretar	
	 Shri Neeraj Rawat, DLA Dr. K. M. Arya, DLA (DGFT) Ms. Savita Rani Singhal, ALA 	(I) Subjects:1. Ease of Doing Business2. Tourism, Transport Law and Policy
	4. Ms. Madhulika Upadhyay, Jr. CGA	Group 3. Consumer Law Group

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	(I) Ministries:
	1. Railways
	2. Staff Selection Commission
	3. Youth Affairs & Sports
	4. Election Commission of India
1.572	5. Tourism
	6. Road Transport and Highways
- 1	7. Consumer Affairs, Food & Public
	Distribution
	8. External Affairs
	9. Commerce & Industry (Including DGFT,
	DPIIT)
	10. Post
	11. National Security Council Secretariat
	12. Food Processing Industry

2. UNITS

Sl. No.	Sections	Officers
1.	Admn.I (LA) Section	 Shri Vijay Kumar Sharma, Sr. Adviser Shri Rajeev Kumar, DS Shri Varun Singh Chauhan, US
2.	Vigilance Unit	 Dr. Rajiv Mani, AS & CVO Shri Varun Singh Chauhan, US
3.	Admn. II (LA) & Modernization Section	 Shri Vijay Kumar Sharma, Sr. Adviser Shri S. K. Makkar, DS Shri Amit Kumar, US
4.	Admn. II (LA) (Part)	 Shri Dhruva Kumar Singh, CCA Shri S. K. Makkar, DS Shri Amit Kumar, US
5.	Admn. III (LA) (Part- A) (i) Income Tax Appellate Tribunal (ITAT) (ii) Law Commission (iii) Indian Law Institute (ILI)	 Shri R.S Verma, AS Shri Umashankar Thakur, Director Shri Niranjan Nayak, US
6.	Admn. III (LA) (Part-B) (i) Administration of Commercial Courts (ii) Foreign Visits (iii) Matters related to SCO (iv) Matters related to meeting of India-UK	 Dr. Rajiv Mani, AS Shri Umashankar Thakur, Director Shri Niranjan Nayak, US



	Joint Consultative Committee (v) Any other matters related to Admn III (LA)	
7.	Admn. IV(LA)	 Ms. Sunita Anand, JS&LA Shri S.K. Makkar, DS
8.	Advice A, B & C Sections	 Shri Dhruva Kumar Singh, CCA Shri Prateek Kumar Tiwari, ALA, (Branch Officer Advice A, B & C)
9.	ADR Cell - Arbitration & International Arbitration	 Dr. Rajiv Mani, AS Dr. RJR Kasibhatla, Addl. LA Ms. Haimanti Bhattacharya, Director Mr. Avnit Singh Arora, Director Shri Hemant Kumar, DLA Shri Pradeep Kumar Gangwar, DLA
10.	ADR Cell – Mediation	 Dr. Rajiv Mani, AS Ms. Haimanti Bhattacharya, Director Shri Avnit Singh Arora, Director Shri Kuldeep Mendiratta, US Shri Milind Mujumdar, US
11.	Cash (LA) Section	 Shri Dhruva Kumar Singh, CCA Shri Kuldeep Mendiratta, US
12.	Training Division	 Dr. Anju Rathi Rana, AS Shri S.K. Makkar, DS Shri V. S. Chauhan, US
13.	R&I Section	 Shri R.S Verma, AS Shri Kuldeep Mendiratta, US
14.	Facilitation Centre	 Shri R.S Verma, AS Shri Pawan Sharma, SO
15.	Hindi Section	 Shri R.S Verma, AS (Rajbhasha Adhikari) Shri Sanjay Kumar, AD (OL) Shri Shamsher Singh, AD (OL)
16.	Implementation Cell	 Shri R.S Verma, AS Smt. Shweta Jaiswal, ALA
17.	Matter relating to Bar Council of India	 Dr. Rajiv Mani, Addl. Secretary Ms. Mamta Pandey, Superintendent (Legal)

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18.	Judicial Section	 Shri Vijay Kumar Sharma, Sr. Adviser Ms. Haimanti Bhattacharya, Director Shri Jaspal Singh Dhanju , DLA
		4. Shri Prateek Kumar Tiwari, ALA
		5. Shri Sudarshan Lamba, Jr. CGA
		6. Shri Yogesh Vats, Jr.CGA
19.	AMRCD & AMRD	 Shri Vijay Kumar Sharma, Sr. Adviser Ms. Haimanti Bhattacharya, Director Shri Yogesh Vats, Jr.CGA
20.	Library & Research Section	1. Smt. Sunita Anand, JS & LA
	,	2. Shri Avnit Singh Arora, Director
21.	LIMBS & IT Management &	1. Dr. Rajiv Mani, AS
	NIC	2. Ms. Haimanti Bhattacharya, Director
		3. Shri S.K. Makkar, DS
		4. Shri Prateek Kumar Tiwari, ALA
22.	Coordination Section	Shri Dhruva Kumar Singh, CCA
		2. Shri Umashankar Thakur, Director
		3. Shri Milind Mujumdar, US
23.	Budget Section	Shri Dhruva Kumar Singh, CCA
		2. Shri Amit Kumar, US
24.	Parliament matters	1. Dr. Rajiv Mani, AS
		2. Shri Umashankar Thakur, Director
		3. Shri Milind Mujumdar, US
25.	Litigation (HC) Section	1. Shri Vijay Kumar Sharma, Sr. Adviser
		2. Shri Mohd. Muqeem, Addl. LA
26.	Litigation (CAT) Section	1. Shri Vijay Kumar Sharma, Sr. Adviser
		2. Shri Mohd. Muqeem, Addl. LA
27.	Litigation (LC) Section	Shri Vijay Kumar Sharma, Sr. Adviser
		2. Shri S.K. Tiwari, ALA
		3. Smt. Prerna, ALA
28.	Notary Cell	1. Ms. Sunita Anand, JS & LA
		2. Shri Rajeev Kumar, DS
		3. Shri Arpit Anant Mishra, DLA
		(Additional Charge) 4. Shri Radhe Shyam Singh, US
29.	Public Grievance	1. Shri R.S Verma, AS
		2. Shri Kuldeep Mendiratta, US
		3. Shri Niraj Kumar, Addl. LA
	— X-19-	4. Shri Neeraj Rawat, DLA



		 Dr. Amit Tyagi, DLA Shri Pradeep Kumar Gangwar, DLA Shri Surendra Kumar, DLA Ms. Jyoti Divya, DLA Dr. Harinder Pal Singh, ALA Smt. Savita Rani Singal, ALA Shri Lal Chand Dabaria, ALA Shri Satish Kumar Singh, ALA Note:- All Addl.LAs/DLAs/ALAs as mentioned above shall act as PG Officers
30.	RTI Cell	 Smt. Sunita Anand, JS&LA (Appellate Authority) Ms. Jyoti Divya, DLA
31.	Research, Analysis & Innovation	 Shri R. S. Verma, AS Dr. Rajiv Mani, AS Dr. Anju Rathi Rana, AS Shri Vijay Kumar Sharma, Sr. Adviser Smt Sunita Anand, JS&LA Dr RJR Kasibhatla, Addl. LA Shri Avnit Singh Arora, Director Ms. Haimanti Bhattacharya, Director Sh Arpit Anant Mishra, DLA Sh Kuldeep Mendiratta, US
32.	Drafting Section	 Smt Sunita Anand, JS&LA Shri Neeraj Rawat, DLA Smt. Savita Rani Singhal, ALA
33.	International Law & Cooperation Section	 Dr. Rajiv Mani, AS Dr. R. J. R. Kasibhatla, Addl. LA Shri Avnit Singh Arora, Director Ms. Haimanti Bhattacharya, Director
34.	Monitoring, Evaluation Section & Annual Report	 Dr. Rajiv Mani, AS Ms. Haimanti Bhattacharya, Director
35.	IEC & Social Media Unit	 Shri Vijay Kumar Sharma, Sr. Adviser Ms. Haimanti Bhattacharya, Director Shri Rajeev Kumar, DS Shri Amlan Majumdar (Ex Director External Services), Consultant)
36.	Cyber Cell	 Dr. Rajiv Mani, AS Ms. Haimanti Bhattacharya, Director

- 2. Shri Neeraj Rawat, DLA in addition to his other duties will also be the Protocol Officer of this Department including office of Hon'ble Minister of State (I/C) for Law & Justice
- 3. All Group Heads, Unit Heads and Branch Secretariat Heads shall submit their monthly performance reports to the Law Secretary by 5th of every month on the following deliverables:
 - (i) E-Samiksha Updation;
 - (ii) Website Updation;
 - (iii) Review/weeding out and archiving of files;
 - (iv) Capacity building of officers of the Group and utilization of IGOT services;
 - (v) Disposal of Parliamentary assurances;
 - (vi) Timely disposal of RTI;
 - (vii) Disposal of public grievances;
 - (viii) Submission of background papers of all important matters dealt;
 - (ix) Disposal of VIP/PMO references;
 - (x) Identification and disposal of obsolete office items and;
 - (xi) Preparation of activity details for compilation of Annual Report.

(V. S. Chauhan)

Under Secretary to the Govt. of India Tele No: 011-23383634

- 1. All Group Heads
- 2. PS to Hon'ble MoS (I/C) L&J/PSO to Law Secretary
- 3. PPS/Sr. PPS/PSO to Addl. Secretaries/JS&LAs/Sr. Adviser/CCA
- 4. All Officers & Sections in the Department of Legal Affairs
- 5. In-Charge, Branch Secretariats (Mumbai/ Chennai/ Kolkata/ Bengaluru)
- 6. NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.

No. 15/1/2017-Admn.I(LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 15th June, 2023

OFFICE ORDER No. 178/2023

Consequent upon the approval of Competent Authority, the following officers are transferred with immediate effect, as under:-

Name of Officer	Transferred from	Transferred to
Shri A.A. Ansari,	Branch Secretariat, Mumbai	Branch Secretariat, Kolkata
Sr. Government Advocate		
Shri M.C. Prusty,	Branch Secretariat, Kolkata	Branch Secretariat, Mumbai
Addl. Government Advocate		, and the second second

- 2. Both the officers are relieved with effect from 16.06.2023 (AN) to join their new place of posting. They shall be entitled for admissible joining time, transfer TA and other admissible allowances.
- 3. Further, during the joining period, Shri S.K. Ramanna, Assistant Legal Adviser, Branch Secretariat, Mumbai and Dr. Subhro Jyoti Mukherjee, Assistant Legal Adviser, Branch Secretariat, Kolkata shall be In-charge of Branch Secretariat at Mumbai and Kolkata respectively till the incumbents joins new place of posting.

(V.S. Chauhan) Under Secretary Tel. 2338 3634

- 1. The Officers concerned.
- 2. PS to Hon'ble MSLJ (I/c) / PPS to Law Secretary/ Sr. PPS to Addl. Secretaries/ PPS to JS&LAs/PPS to CCA
- 3. Branch Secretariats (Mumbai/ Chennai/ Kolkata/ Bangalore)
- Admn.II Section/ Admn.IV Section/ Cash Section.
- 4. Office Order folder/ personal file of the officers concerned

F. No. 15/1/2017-Admn.1 (LA)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 1st June, 2023

OFFICE ORDER NO. L 50 /2023

Consequent upon various modifications in work distribution time to time, a consolidated order for work distribution as on date is issued as under:-

DISTRIBUTION OF WORK IN THE DEPARTMENT OF LEGAL AFFAIRS

1. ADVICE GROUPS

Group No.	Grouping of Officers	Ministries and Subjects Assigned
	Shri R.S. Verma, Additional Secre	etary
I	Posted Outside 1. Dr. R.S. Shrinet, DLA (CPWD)	Subjects: 1. Constitutional and Administrative Law Group-I 2. Conveyancing & Contract Law Group 3. Agriculture and Consumer Law Group 4. Water and Women Empowerment Group. 5. Urban Development & Estate Office Group 6. Science & Technology Group Ministries: 1. Agriculture & Farmers Welfare 2. Minority Affairs 3. Consumer Affairs, Food & Publ Distribution 4. Housing and Urban Affairs including Directorate of Estates 5. Women and Child Development 6. Ministry of Fisheries, Animal Husband and Dairying 7. Jal Shakti 8. Food Processing Industries 9. Textiles 10. Social Justice & Empowerment 11. Tribal Affairs 12. Ministry of Cooperation 13. Culture 14. Panchayati Raj 15. Rural Development 16. Science & Technology (including Biotechnology)



		C. D. J. C. Nwh.
		18. Ministry of Development of North
		Eastern Region
		19. All conveyance matters and issues
		involving Interpretation of Contracts
		20. Pending work of erstwhile PMA
		21. Ministries/Departments and matters not
		otherwise specified.
II	Dr. Rajiv Mani, Additional Secretary	
	1. Ms. Haimanti Bhattacharya,	Subjects:
	Director	1. Constitutional and Administrative Law
	2. Shri Avnit Singh Arora,	Group-II
	Director	2. Arbitration Group
	N 10 10 10 10 10 10 10 10 10 10 10 10 10	3. Finance, Corporate Law, Fiscal and
	3. Dr.RJR Kasibhatla, Addl. LA	_
	4. Shri Lal Chand Dabaria,	Policy Law Group
	ALA	4. Natural Resources and Environment Law
		Group
		5. Energy & Resources Group
		6. Ease of Doing Business
		7. IT and Cyber Laws Group
	Posted Outside	Ministries:
	1. Dr. P.K. Behera,	1. Finance
	Addl. LA (Defence)	2. Defence
	2. Shri Sohan Kumar Sharma,	3. Lok Sabha Secretariat
	Addl. LA (ED)	4. Rajya Sabha Secretariat
	3. Shri Arpit Anant Mishra,	5. Comptroller and Auditor-General
		6. Petroleum & Natural Gas
	Services)	7. Steel
	4. Shri Hemant Kumar,	8. Chemicals & Fertilizers
	ALA (D/o Space)	9. New and Renewable Energy
	5. Shri Bhupesh Varma,	10. Atomic Energy
	ALA (Defence)	11. Department of Space
	6. Ms. Renu Pandey,	12. MEITY
	ALA (APO Defence)	13. All Parliamentary Matters including
	,	Questions
III	Dr. Anju Rathi Rana, Additional Se	ecretary
	1. Shri Surendra Kumar, ALA	Subjects:
	2. Shri Satish Kumar Singh,	1. Tourism, Transport Law and Policy
	ALA	Group
		2. Service Law Group
	Posted Outside	2. 662.186 2
	1. Shri Japan Babu,	Ministries:
=	Addl. LA (NCB & Delhi	Cabinet Secretariat
	Police)	
	2. Shri R.K. Choudhary,	2. Parliamentary Affairs
	DLA (DoPT)	3. Central Vigilance Commission
	3. Shri Pradeep Kumar	4. Prime Minister's Office
	Gangwar, ALA (MHA)	5. Presidents Secretariat
	4. Shri B.S. Sharma, ALA	6. Staff Selection Commission
	(IB & NATGRID)	7. Personnel PG & Pension (including CBI)
	5. Shri Brindaban,	8. Union Public Service Commission
	ALA (NTRO)	9. Central Information Commission
	6. Smt. Champa Bisht, ALA	10. Home Affairs (including NCB)
1		



IV	(SFIO) Ms. Sudha Rani Relangi, Joint Secretary & Legislative Counsel	11. National Security Council Secretariat 12. Road Transport and Highways 13. AYUSH 14. Civil Aviation 15. Niti Ayog 16. Corporate Affairs Directorate of Prosecution, CBI
V	Smt. Sunita Anand, Joint Secretary	& Legal Adviser
	 Shri Neeraj Rawat, DLA Ms. Savita Rani Singhal, ALA 	Ministries: 1. Railways 2. Youth Affairs & Sports 3. Election Commission of India 4. Tourism 5. Statistics & Programme Implementation 6. MSME 7. Skill Development & Entrepreneurship
VI	Dr. Padmini Singh, Joint Secretary 1. Dr. Harinder Pal Singh, ALA 2. Ms. Madhulika Upadhyay, Jr. CGA 3. Shri Yogesh Vats, Jr. CGA Posted Outside 1. Shri Praveen Srivastava, Addl. LA(Labour) 2. Dr. Amit Tyagi, DLA (CBI) 3. Dr. K. M. Arya, DLA (DGFT)	Subjects: 1. Consumer Affairs, Labour and Water Resources Group Ministries: 1. Ministry of Heavy Industry and Public Enterprises 2. Power 3. Education 4. Ports, Shipping & Waterways 5. Information & Broadcasting 6. External Affairs 7. Commerce & Industry (including DGFT) 8. Health & Family Welfare 9. Communication (including Post)
		10. Labour & Employment11. Law and Justice12. Coal13. Mines14. Environment, Forest & Climate Change

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2. UNITS

Sl. No.	Sections	Officers
1.	Admn.I (LA) Section	1. Shri Vijay Kumar Sharma, JS&LA
1.	714mm2 (22.5) 0.53	2. Shri Varun Singh Chauhan, US
2	Vigilance Unit	1. Dr. Rajiv Mani, AS & CVO
2.	Vignance Onic	2. Shri Varun Singh Chauhan, US
3.	Admn. II (LA) &	1. Shri Vijay Kumar Sharma, JS&LA
	Modernization Section	2. Shri Amit Kumar, US
4.	Admn. II (LA) (Part)	1. Shri Dhruva Kumar Singh, CCA
		2. Shri Amit Kumar, US
5.	Admn. III (LA) Section	1. Dr. Rajiv Mani, AS
		2. Shri Umashankar Thakur, Director
		3. Shri Saji Gopinath P, US
6.	Admn. IV(LA)	1. Ms. Sunita Anand, JS&LA
		2. Shri S.K. Makkar, DS
		3. Smt. Madhu Bala Soni, US
7.	Advice A, B & C Sections	1. Shri Dhruva Kumar Singh, CCA
		2. Smt. Savita Rani Singhal, ALA,
		(Branch Officer Advice A)
		3. Shri Satish Kumar Singh, ALA
		(Branch Officer- Advice B & C)
8.	Arbitration Cell &	1. Dr. Rajiv Mani, AS
	International Arbitration	2. Dr. RJR Kasibhatla, Addl. LA
		3. Ms. Haimanti Bhattacharya, Director
		4. Shri Hemant Kumar, ALA
		5. Shri Pradeep Kumar Gangwar, ALA
9.	Cash (LA) Section	1. Shri Dhruva Kumar Singh, CCA
,		2. Shri Kuldeep Mendiratta, US
10.	Training Division	1. Dr. Anju Rathi Rana, AS
		2. Shri S.K. Makkar, DS
		3. Shri V. S. Chauhan, US
11.	R&I Section	1. Shri R.S Verma, AS
		2. Shri Kuldeep Mendiratta, US
12	. Facilitation Centre	1. Shri R.S Verma, AS
13	. Hindi Section	1. Shri R.S Verma, AS (Rajbhasha Adhikari)
		2. Smt. Savita Singh, DD (OL)
14	. Implementation Cell	1. Shri R.S Verma, AS
	1	2. Dr. Harinder Pal Singh, ALA

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15.	Matter relating to Bar Council of India	1. Shri Dhruva Kumar Singh, CCA
16.	Judicial Section	 Shri Vijay Kumar Sharma, JS & LA Ms. Haimanti Bhattacharya, Director Shri Jay Prakash Dubey, DLA Shri Sudarshan Lamba, Jr. CGA
17.	Library & Research Section	 Smt. Sunita Anand, JS & LA Shri Avnit Singh Arora, Director
18.	LIMBS & IT Management & NIC	 Dr. Rajiv Mani, AS Shri S.K. Makkar, DS Smt. Madhu Bala Soni, US
19.	Budget related matters & Coordination Section	 Shri Dhruva Kumar Singh, CCA Shri Umashankar Thakur, Director Shri Saji Gopinath P, US
20.	Parliament matters	 Dr. Rajiv Mani, AS Shri Umashankar Thakur, Director Shri Saji Gopinath P, US
21.	Litigation (HC) Section	 Shri Vijay Kumar Sharma, JS & LA Shri Mohd. Muqeem, Addl. LA
22.	Litigation (CAT) Section	 Shri Vijay Kumar Sharma, JS & LA Shri Mohd. Muqeem, Addl. LA
23.	Litigation (LC) Section	 Shri Vijay Kumar Sharma, JS & LA Shri S.K. Tiwari, ALA
24.	Notary Cell	 Ms. Sunita Anand, JS & LA Shri Rajiv Kumar, DS Shri Arpit Anant Mishra, DLA (Additional Charge)
25.	Public Grievance	 Shri R.S Verma, AS Shri Saji Gopinath P, US Shri Niraj Kumar, Addl. LA Shri Neeraj Rawat, DLA Dr. Amit Tyagi, DLA Dr. Harinder Pal Singh, ALA Shri Pradeep Kumar Gangwar, ALA Shri Surendra Kumar, ALA Ms. Jyoti Divya, ALA Smt. Savita Rani Singal, ALA Shri Lal Chand Dabaria, ALA Shri Satish Kumar Singh, ALA
		Note:- All Addl.LAs/DLAs/ALAs as mentioned above shall act as PG Officers.



26.	RTI Cell	1. Dr. Padmini Singh, JS&LA (Appellate Authority)
		2. Ms Jyoti Divya, ALA
27.	IIAC	1. Dr. Rajiv Mani, AS
21.	ime	2. Shri Avnit Singh Arora, Director
		3. Shri Kuldeep Mendiratta, US
		4. Shri Milind Mujumdar, US
28.	AMRCD & AMRD	1. Shri R.S. Verma, AS
20.		2. Ms. Madhulika Upadhyay, Jr. CGA
		3. Shri Yogesh Vats, Jr.CGA
29.	Research, Analysis &	1. Shri R. S. Verma, AS
	Innovation	2. Dr. Rajiv Mani, AS
		3. Dr. Anju Rathi Rana, AS
		4. Shri Vijay Kumar Sharma, JS&LA
		5. Smt Sunita Anand, JS&LA
		6. Dr. Padmini Singh, JS& LA
		7. Dr RJR Kasibhatla,Addl. LA
		8. Shri Avnit Singh Arora, Director
		9. Ms. Haimanti Bhattacharya, Director
		10. Sh Arpit Anant Mishra, DLA
		11.Sh Kuldeep Mendiratta, US
		12. Ms Madhulika Upadhyay, Jr. CGA
30.	Drafting Section	1. Smt Sunita Anand, JS&LA
50.	Diamage	2. Shri Neeraj Rawat, DLA
		3. Smt. Savita Rani Singhal, ALA
31.	International Law &	1. Dr. Rajiv Mani, AS
51.	Cooperation Section	2. Dr. R. J. R. Kasibhatla, Addl. LA
	Cooperation seeds:	3. Shri Avnit Singh Arora, Director
		4. Ms. Haimanti Bhattacharya, Director
32.	Monitoring, Evaluation Section	1. Dr. Rajiv Mani, AS
0 -	& Annual Report	2. Ms. Haimanti Bhattacharya, Director
33.	IEC & Social Media Unit	1. Shri Vijay Kumar Sharma, JS&LA
55.		2. Ms. Haimanti Bhattacharya, Director
		3. Ms. Madhu Bala Soni, US
34	. ACI Section	1. Dr. Rajiv Mani, JS & LA
		2. Shri Avnit Singh Arora, Director
35	6. Cyber Security Cell	1. Dr. Rajiv Mani, AS
		 Ms. Haimanti Bhattacharya, Director Ms. Madhu Bala Soni, US
	OF OFFICE OF A PARTY O	
	BRANCH SECRETARIATS	
	Mumbai	 Shri A.A. Ansari, Sr. GA Shri S.K. Ramanna, ALA



Kolkata	 Shri M.C. Prusty, Addl. GA Dr. Subhro Jyoti Mukerjee, ALA
Chennai	1. Shri Jaspal Singh Dhanju, ALA
Bengaluru	 Shri Sudarshana K, Addl. GA B. Nanda Kumar, ALA

1. Shri Neeraj Rawat, DLA in addition to his other duties will also be the Protocol Officer of this Department including office of Hon'ble Minister of State (I/c) for Law & Justice.

(V. S. Chauhan) Under Secretary to the Govt. of India Tele No: 011-23383634

- 1. All Group Heads
- 2. PS to Hon'ble MSLJ(I/c)/PPS to Law Secretary
- 3. PPS/Sr. PPS/PSO to Addl. Secretaries/JS&LAs/CCA
- 4. All Officers & Sections in the Department of Legal Affairs
- 5. SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.

F. No. 15/1/2017-Admn.1 (LA)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the St June, 2023

OFFICE ORDER NO.1 51/2023

Consequent upon the approval of the competent authority, the following arrangement of Link Officers is made with immediate effect:

S.No.	Name of the Officer	Name of the Link Officer
1.	Shri R.S. Verma, AS	Dr. Anju Rathi Rana, AS
2.	Dr. Rajiv Mani, AS	Smt. Sunita Anand, JS&LA
3.	Dr. Anju Rathi Rana, AS	Shri R.S. Verma, AS
4.	Shri V. K. Sharma, JS&LA	Dr. Padmini Singh, JS & LA Shri D.K. Singh, CCA
5.	Smt. Sunita Anand, JS&LA	Dr. Rajiv Mani, AS
6.	Dr. Padmini Singh, JS & LA	Shri V.K. Sharma, JS&LA
7.	Shri D.K. Singh, CCA	Shri V.K. Sharma, JS&LA

(V. S. Chauhan)

Under Secretary to the Govt. of India Tele No: 011-23383634

- 1. All Group Heads
- 2. PS to Hon'ble MSLJ(I/c)/PPS to Law Secretary
- 3. PPS/Sr. PPS/PSO to Addl. Secretaries/JS&LAs/CCA
- 4. All Officers & Sections in the Department of Legal Affairs
- 5. SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.